



---

# QUARTERLY PROGRESS REPORT OF NON – ATTAINMENT CITY LUCKNOW

---

Submitted on behalf of State of Uttar Pradesh



JANUARY-MARCH 21

UTTAR PRADESH POLLUTION CONTROL BOARD

Building No. TC-12V, Vibhuti Khand, Gomti Nagar, Lucknow, Uttar Pradesh 226010

# CONTENTS

<b>1. BASIC INFORMATION</b>	<b>4</b>
<b>2. CAPACITY BUILDING, MONITORING NETWORK AND SOURCE APPORTIONMENT</b>	<b>5</b>
<b>3. PUBLIC OUTREACH</b>	<b>12</b>
<b>4. ROAD DUST AND CONTRUCTION &amp; DEMOLITION</b>	<b>17</b>
<b>5. VEHICLES</b>	<b>37</b>
<b>6. INDUSTRIES</b>	<b>51</b>
<b>7. WASTE AND BIOMASS- DUMPING AND BURNING</b>	<b>57</b>
<b>8. AIR QUALITY DATA</b>	<b>65</b>
<b>9. ANNEXURES</b>	<b>66</b>
a) Annex CB-1	66
b) Annex CB-2	73
c) Annex CB-3	82
d) Annex CB-4	83
f) Annex CB-5	84
g) Annex CB-6	85
h) Annex PO-1	87
i) Annex RD-1	90
j) Annex RD-2	91
k) Annex RD-3	92
l) Annex RD-4	105
m) Annex RD-5	106

n) Annex RD-6 .....	112
o) Annex VE-1.....	113
p) Annexure VE-1.....	114
q) Annex IP-1.....	116
r) Annex IP-2.....	118
s) Annex IP-3.....	119
t) Annex WB-1 .....	120
u) Annex WB-2 .....	121
v) Annex WB-3 .....	124

## 1. BASIC INFORMATION

**Name of Non-Attainment City**  
**State/ Union Territory**  
**Name of Nodal Officer at PCB/ PCC**  
**Email Id**  
**Contact Number**  
**Date till which progress is submitted**

Lucknow  
 Uttar Pradesh  
 Dr. Ram Karan  
[rolucknow@uppcb.com](mailto:rolucknow@uppcb.com)  
 7839891841  
 31.03.2021

Action Point Code	Sector	Total Number of Actions	Number of Actions Completed	Number of Actions Under Progress
CB	CAPACITY BUILDING, MONITORING NETWORK AND SOURCE APPORTIONMENT	9	4	5
PO	PUBLIC OUTREACH	5	4	1
RD/ C&D	ROAD DUST AND CONTRUCTION & DEMOLITION	22	15	7
VE	VEHICLES	21	15	6
IP	INDUSTRIES	20	19	1
BB/DF	WASTE AND BIOMASS- DUMPING AND BURNING	13	10	3
AQ	AIR QUALITY DATA	9	9	0

## 2. CAPACITY BUILDING, MONITORING NETWORK AND SOURCE APPORTIONMENT

Action Point Code	Action Point	Present status	Target	Target Date	Deviation from Approved Action Plan Target	Annual Target	Field type	Attachment	Attachment Contents	Total Funds Allocated	Funds released	Funds Utilized	Additional Funds Required
<b>CB1</b>	<b>Installation &amp; Commissioning of Monitoring Stations</b>												
<b>CB1.1</b>	CAAQMS	Supply order has been issued for installation, commissioning and O&M of 02 CAAQMS for which funding has already been sanctioned under NCAP. 04 CAAQMS already installed in Lucknow city.	4 (As per CPCB Norms)	360 days (Dec. 2020 including grace period of 04 months due to lockdown)	Yes for 02 CAAQMS s March 2021 Timeline for 02 CAAQMS under CPSU CSR scheme shall be provided by CPCB	2	Number	YES	Detailed Micro Plan for installation of CAAQMSs by UPPCB is attached as <b><u>Annex CB-1.</u></b>	Rs. 2.4cr.	Rs. 2.268Cr	Nil (funds will be utilised after installation & commissioning of CAAQMS as per conditions of tender document)	Rs. 0.132 Cr (yet to be released by CPCB under the sanctioned funds)
<b>CB1.2</b>	Manual Stations	07 Manual Stations are established and are functional at following locations: 1. Mahanagar 2. Aliganj 3. Chowk 4. Ansal Golf City, Sultanpur	Completed	Completed	Ongoing No deviation for additional station	Completed	Number	YES	Data is available on UPPCB website. <a href="http://www.rippcb.com/ambient_quality.htm">http://www.rippcb.com/ambient_quality.htm</a>	Cost of Ongoing stations are Rs. 33.38 lacs.	Rs. 33.38 lacs.	Rs. 30.22 lacs.	Nil

Action Point Code	Action Point	Present status	Target	Target Date	Deviation from Approved Action Plan Target	Annual Target	Field type	Attachment	Attachment Contents	Total Funds Allocated	Funds released	Funds Utilized	Additional Funds Required
		Road 5. Nagar Nigam, Hazratganj 6. Nagar Nigam, Gomti Nagar 7. Talkatora Ind. Estate											
<b>CB3</b>	<b>Assessment of sources</b>												
<b>CB3.1</b>	Emission Inventory	30% Completed	100% (EI & SA Study)	June, 2022	No	As per the schedule mentioned in the detailed Micro Plan	STUDY	Yes	Detailed Micro Plan for EI & SA is attached. <b><u>Annex-CB-1.</u></b>	Funds not required to be done by TERI under CAP India Project Funds by Swiss Agency for Development Cooperation.	Not required	Not required	Not required
<b>CB3.3</b>	Source Apportionment Study												
<b>CB4</b>	<b>Training</b>												

Action Point Code	Action Point	Present status	Target	Target Date	Deviation from Approved Action Plan Target	Annual Target	Field type	Attachment	Attachment Contents	Total Funds Allocated	Funds released	Funds Utilized	Additional Funds Required
	<b>&amp; Capacity Building</b>												
<b>CB4.1</b>	Training & skill development of public officials	Could not be organised due to COVID-19 pandemic conditions. Will be organised in 2021-22 as per the Training Calendar enclosed.	As per the Training Calendar 2021-22 (copy enclosed)	As per the Training Calendar 2021-22 (copy enclosed)	Yes	As per the schedule mentioned in the Training Calendar 2021-22.	As per attachment	Yes	Training Calendar 2021-22. <b><u>Annex-CB-2</u></b>	Demand Placed under 15th FC Funds	Nil	Nil	109.3
<b>CB4.2</b>	Infrastructure development (Laboratory/ AQM Cell)	AQM cell has already been established and is functional	Already established	30 days (Sept-2019)	Completed	Completed	Completed	Yes	Nagar Nigam Order <b><u>Annex CB-3</u></b>	Completed	Completed	Completed	Not required

Action Point Code	Action Point	Present status	Target	Target Date	Deviation from Approved Action Plan Target	Annual Target	Field type	Attachment	Attachment Contents	Total Funds Allocated	Funds released	Funds Utilized	Additional Funds Required
<b>CB4.3</b>	Enforcement Units	04 mobile enforcement unit has been procured & established by UPPCB under NCAP funds. Beside above Task force for enforcement purposes for GRAP has been also constituted by different departments. Details are as follows: 1. Nagar Nigam-08 2. Agriculture Department-05 3. UPPCB-02 (for industrial inspection) 4. LDA-07 5. NHAI-04 6. UP bridge Corporation-02 7. RTO-06 8. Traffic Police-06	4 (by UPPCB under NCAP) 40 ( by different departments for GRAP)	No target date available in the City Action Plan as this is an additional action point.	No	completed	Units	Yes	Details of Mobile Enforcing Units <b><u>AnnexCB-4</u></b>	Rs. 30.0 lac	Rs. 28.35 Lac	Rs. 32.0 Lac	Rs. 8.45 Lac (including Rs. 1.65lac yet to be released from the sanctioned fund)
<b>CB4.4</b>	Organization of meeting	District level committee under the	Monthly	Regular Activity	No	12	Number	Yes	All MOM is available on the portal	Not required	Not required	Not required	Not required

Action Point Code	Action Point	Present status	Target	Target Date	Deviation from Approved Action Plan Target	Annual Target	Field type	Attachment	Attachment Contents	Total Funds Allocated	Funds released	Funds Utilized	Additional Funds Required
	of District Environment Committee for sensitizing the Line Departments for advance preparedness of implementation of Action Plan and following action points	Chairmanship of District Magistrate is functional and meetings are held on monthly basis for reviewing the implementation of City Clean Air Action Plan. DEC meetings during the last quarter held on the following dates: 28.09.2020, 08.10.2020, 29.10.2020 & 26.11.2020, 06.01.2021 & 25.02.2021							( <a href="http://www.ucecp.in/HomeMeetingList.aspx">http://www.ucecp.in/HomeMeetingList.aspx</a> )				

Action Point Code	Action Point	Present status	Target	Target Date	Deviation from Approved Action Plan Target	Annual Target	Field type	Attachment	Attachment Contents	Total Funds Allocated	Funds released	Funds Utilized	Additional Funds Required
CB5	<b>Emergency Response System</b>	1. 100% GRAP is applicable in the city and monitoring is done on a regular basis by DEC. 2. 0% For the purpose of ERS to be developed by PCB, State Disaster Management Authority and Meteorological Department as per the order of Hon'ble NGT dated 20.11.2019, the disaster Management Authority has requested for development of a guideline by NDMA. The matter also reviewed by CS,GoUP and a letter has been sent to NDMA, CPCB and MoEF&CC for	100% (GRAP implementation) & 100% Development of ERS as per order of Hon'ble NGT	90 days (15.11.19)	1. No 2. Yes (Date to be provided by CPCB)	1. GRAP implementation 2. Development of ERS as per order of Hon'ble NGT	Enforcement	Yes	1. GRAP Implementation Report <b><u>Annex CB-5</u></b> 2. Letter dated 22.12.2020 written by the State to NDMA, CPCB & MoEF&CC <b><u>Annex CB-6</u></b>	Not required	Not required	Not required	Not required

Action Point Code	Action Point	Present status	Target	Target Date	Deviation from Approved Action Plan Target	Annual Target	Field type	Attachment	Attachment Contents	Total Funds Allocated	Funds released	Funds Utilized	Additional Funds Required
		issuance of a guideline for development of ERS for severe levels of air pollution. The response of MoEF&CC, CPCB & NDMA is awaited.											

### 3. PUBLIC OUTREACH

Action Point Code	Action Point	Present status	Target	Target Date	Deviati on from Approved Action Plan Target	Annual Target	Field type	Attachment	Attachment Contents	Total Funds Allocated	Funds released	Funds Utilized	Additional Funds Required
<b>PO1</b>	<b>Public Outreach</b>												
<b>PO1.1</b>	Daily Air Quality Public Information Dissemination System	Real time data on Air quality is being made available on Sameer App	Real time AQI on Sameer app and release of daily bulletin	15 days and thereafter as regular activity (15.9.19 )	No	365 days	Number	URL	Detailed action taken (https://cpcb.nic.in//upload/Downloads/AQI_Bulletin)	Not required	Not required	Not required	Not required

Action Point Code	Action Point	Present status	Target	Target Date	Deviati on from Approv ed Action Plan Target	Annual Target	Field type	Attachment	Attachment Contents	Total Funds Allocated	Funds released	Funds Utilized	Additional Funds Required
<b>PO1.3</b>	Issue public advisory for prevention and control of air pollution	AQI bulletin along with public advisory and action taken is publishe d on UPPCB website during GRAP period. 10 bulletins were publishe d during the last quarter (Jan-Mar 20)	10	15 days and thereaft er as regular activity (15.9.19 )	No	20	Number	URL	10 Weekly bulletins ( <a href="http://www.uppcb.com/weekly-aqi.htm">http://www.uppcb.com/weekly-aqi.htm</a> )	Not required	Not required	Not required	Not required

Action Point Code	Action Point	Present status	Target	Target Date	Deviation from Approved Action Plan Target	Annual Target	Field type	Attachment	Attachment Contents	Total Funds Allocated	Funds released	Funds Utilized	Additional Funds Required
<b>PO1.4</b>	Deeper public engagement and consultation (workshops/programmes in schools/colleges)	Public Awareness Activities could not be organised due to COVID-19 pandemic conditions. In 2021-22 Public Awareness Activities will be organised as per the Public Awareness Calendar 2021-22.	As given in the Calendar enclosed .	As given in the Calendar enclosed .	Yes, due to COVID-19 pandemic situation	As given in the Calendar enclosed .	Number	Yes	Public Awareness Calendar for Year 2021-22. <b><u>Annex PO-1</u></b>	demand raised under XV FC	demand raised under XV FC	-	Rs. 25 lacs

Action Point Code	Action Point	Present status	Target	Target Date	Deviati on from Approv ed Action Plan Target	Annual Target	Field type	Attachment	Attachment Contents	Total Funds Allocated	Funds released	Funds Utilized	Additional Funds Required
<b>PO1.5</b>	Launch mobile app to update public about status of air quality	100% AQI status of available on Sameer App and other than this, AQI bulletin is publishe d on UPPCB's website on regular basis	100%	30 days (Sept 2019)	No	Completed	URL	Yes	URL of Summer App (https://play.google.com/store/apps/details?id=com.cpcb)	Not required	Not required	Not required	Not required
<b>PO2</b>	<b>Public Grievance Redressal System</b>												
<b>PO2.1</b>	App Based System	Swachh Vayu App has been developed and is operational.	Swachh Vayu App	30 days (Sept 2019)	No	Completed	Number	Yes	Quarterly Report from Jan 2021 to Mar 2021 - The status of complaints received as on 15.03.2021: Received - 14 Resolved - 13 Pending - 01	Rs. 8.5 lacs	Rs. 8.5 lacs	Rs. 8.5 lacs	Not required

Action Point Code	Action Point	Present status	Target	Target Date	Deviation from Approved Action Plan Target	Annual Target	Field type	Attachment	Attachment Contents	Total Funds Allocated	Funds released	Funds Utilized	Additional Funds Required
									Status of disposal monitored for improvement by AQMC & DEC.				

## 4. ROAD DUST AND CONTRUCTION & DEMOLITION

Action Point Code	Action Points	Present status	Target	Target Date	Deviation from Approved Action Plan Target	Annual Target	Field type	Attachment	Attachment Contents	Total Funds Allocated	Funds released	Funds Utilized	Funds Required	Additional
<b>RD1.1</b>	Immediate lifting of solid waste generated from desilting and cleaning of municipal drains for its disposal	Regular Cleaning is going on in all the 33 identified drains.	100% lifting & disposal of solid waste in all 33 Drains	Regular Activity	No	100% lifting & disposal of solid waste in all 33 Drains	Number	Yes	List of Drains Cleaned is attached as <b><u>AnnexRD-1</u></b>	Not required	Not required	Not required	Not required	Not required
<b>RD1.2</b>	Maintain potholes free roads	139 Kms. of roads repaired in this quarter	100% Pothole free roads	90 days (Nov 2019) & as regular activity afterwards.	No	100% Pothole free roads	Length In Km.	Yes	List of Stretches made pothole free. <b><u>AnnexRD-2</u></b>	RS. 3000.20 lac	RS. 3000.20 lac	RS. 3000.20 lac	Not required	Not required
		20% of the identified stretches 121 kms. have been made pothole free	100% Pothole free roads	90 days (Nov 2019) & as regular activity afterwards.	Yes (July 2021)	Remaining 80% of roads	Length In Km.	No	Nil	RS. 2643.78 lac	Rs. 2643.78 Lac	0.47 Lac	Not required	Not required

Action Point Code	Action Points	Present status	Target	Target Date	Deviation from Approved Action Plan Target	Annual Target	Field type	Attachment	Attachment Contents	Total Funds Allocated	Funds released	Funds Utilized	Funds Required	Additional Funds Required
RD1.3	Regular cleaning of street surfaces and spraying of water to suppress dust.	In regular practice. As per schedule, 32 Tankers which sprinkles water upto 5.0 Kms on per day basis. As per the weekly report in one week total 1120 Kms of roads are water sprinkled.	100% cleaning of Major Roads	90 days (Nov 2019) & as regular activity afterwards.	No	Regular activity	Number	Yes	As per the Present Status	Rs. 210 Lac	Rs. 210 Lac	190.0 Lac	Not required	Not required
		Removal of Road Dust on major roads & streets at least twice a month by Mechanical Sweeping Vacuum Cleaning followed by assessment of removed road dust in MT by actual weighing and sampling in roads Road dust assessment	11 major Roads	From October, 2020	No	11 major Roads	Number	No						

Action Point Code	Action Points	Present status	Target	Target Date	Deviation from Approved Action Plan Target	Annual Target	Field type	Attachment	Attachment Contents	Total Funds Allocated	Funds released	Funds Utilized	Funds Required	Additional
		has been done on 11 major roads.												
		Assessment of Road dust present in the major roads & streets in NACs (Gram/Sq. Meter) with the help and presence of representatives of ULBs along with the media briefing about the dust load in the Roads has been conducted on 11 major roads	100% cleaning of Major Roads	August, 2020	No	completed	Text	Yes	Road Dust Study Report is Attached as <b><u>Annex RD-3</u></b>	1.00 Lac	1.00 Lac	1.00 Lac		Not required
		14 Tanker Regularly Sprinkle 33 km/Day Gomti nagar Ext., Jankipuram Ext. & Basant kunj Ext. a Road dust	100% cleaning of Major Roads	Regular Activity	No	Regular activity	Number	No	As per the Present Status	RS. 217.85 lac	RS. 217.85 lac	Rs. 118.983 Lac		Not required

Action Point Code	Action Points	Present status	Target	Target Date	Deviation from Approved Action Plan Target	Annual Target	Field type	Attachment	Attachment Contents	Total Funds Allocated	Funds released	Funds Utilized	Funds Required	Additional Funds Required
		Hotspot												
		Water sprinkling is being done on all major roads on daily basis. A total of 285 roads covering a distance of 13468.52 Km has been sprayed with water using water tankers	100% cleaning of Major Roads	From 15th October, 2020	No	Regular Activity	Number	Yes	As per the Present Status	Not required	Not required	Not required	Not required	Not required
		In regular practice, as per schedule 14 Tankers which sprinkles water up to 33.0 Kms on per day basis in Gomtinagar extension, Janakipuram sector-J and Janakipuram extension, kabirnagardev pur bara basantpuryojn	100% cleaning of Major Roads	Regular activity	Regular Activity	Regular Activity	Text	Yes	As per the Present Status	RS. 217.85 lac	81.69 Lac	81.69 Lac	Not required	Not required

Action Point Code	Action Points	Present status	Target	Target Date	Deviation from Approved Action Plan Target	Annual Target	Field type	Attachment	Attachment Contents	Total Funds Allocated	Funds released	Funds Utilized	Funds Required	Additional
		a.												
<b>RD1.4</b>	Black-topping of unpaved road	On 15 roads blacktopping is done. (List Attached)	Rehabilitation of major roads as per list attached	180 Days (June-2020 including the grace period of COVID-19 pandemic situation ) After that as regular Activity	No	Rehabilitation of major roads as per list attached		Yes	List of completed black topping road projects. <b><u>Annex RD-2</u></b>	Rs. 3.3 Cr	Rs. 3.3 Cr	Rs. 3.3 Cr		Not required

Action Point Code	Action Points	Present status	Target	Target Date	Deviation from Approved Action Plan Target	Annual Target	Field type	Attachment	Attachment Contents	Total Funds Allocated	Funds released	Funds Utilized	Funds Required	Additional
<b>RD1.6</b>	To take appropriate action to remove road dust/silt regularly by using mechanical sweepers	Currently, 06 mechanical sweepers are working on daily basis over major roads for the removal of road dust/silt. A total distance of 2334.76 Km has been covered during the last quarter. Procurement of 03 mechanical sweepers sanctioned under NCAP shall be completed by 20 March 2021 Work order already place. <b>Total 114.6 Km of road length is cleaned by mechanical sweepers per week.993.4</b>	100% desilting on major roads	180 days (June 2020 including the grace period of Covid-19 pandemic situation )	Yes (Oct 2021)	Ongoing (Achieved)	Length of Roads Cleaned (Km.)	Yes	Length of roads cleaned per week (As per the Present Status)	Rs. 3 Cr	Rs. 2.835 Cr	0.165 Cr (yet to be released from CPCB )		

Action Point Code	Action Points	Present status	Target	Target Date	Deviation from Approved Action Plan Target	Annual Target	Field type	Attachment	Attachment Contents	Total Funds Allocated	Funds released	Funds Utilized	Funds Required	Additional
		<b>Km road is sprinkled with water per week.</b>												
<b>RD1.7</b>	End-to-end paving of the road	17 roads with total length of 50.51 Km are constructed with wall to wall paving to make them dust free.	17 Roads	March,2021	No	Ongoing activity	Length of Roads (Km.)	yes	List of <b>roads Annex RD-7</b>	Not Required	Not Required	Not Required	Not Required	Not Required
<b>RD1.9</b>	Introduce water fountain at major traffic intersection	Nagar Nigam installed 02 water fountains at MIS chauraha, Rajajipuram and Kothari Bandhuchauraha	As per the requirement in the city	March,2022	No	Completed	Number	No	As per the Present Status	Rs. 33 lac	Rs. 33 lac	Rs. 33 lac	Not Required	Not Required

Action Point Code	Action Points	Present status	Target	Target Date	Deviation from Approved Action Plan Target	Annual Target	Field type	Attachment	Attachment Contents	Total Funds Allocated	Funds released	Funds Utilized	Funds Required	Additional
<b>RD1.10</b>	Widening of Roads	83% completed Widening &strengthening of Chandrika Devi-BKT-Kumbharawa-Babaganjmarg (MDR-90C) in 1m. 0.000 to 10.454	100% completion of civil work	June, 21	No	Remaini ng 17% of the civil work	Number	No	As given in Present Status	Rs. 11.50 Cr.	Rs. 6.74 Cr.	Rs. 4.75 Cr.	Not Required	

Action Point Code	Action Points	Present status	Target	Target Date	Deviation from Approved Action Plan Target	Annual Target	Field type	Attachment	Attachment Contents	Total Funds Allocated	Funds released	Funds Utilized	Funds Required	Additional
<b>RD1.11</b>	Improvement of infrastructure for decongestion of road.	There are 1783 CNG Buses and Metro Phase I -1 (A) is completed and Phase II- 1(B) from Charbagh to Basant Kunj under approval in Central Government. Elevated Flyover Bridges under construction 04 Nos :1) Shaheed path to Airport - Rs. 134 cr 2)HaidergarhTi raha to Neebu Park via CharakChauraha- 3)HaiderganjTi raha to Meena Bakery Mod se purb - 4) Gurugovind Singh Marg par Hussain Ganj Chauraha to DAV	As given in the Present Status	90 days (Nov 2019)	Yes (Jan 2022)	As given in Present Status	Text	No	As given in Present Status	Rs. 861.3 Cr.	Rs. 861.3 Cr.	Rs. 861.3 Cr.		Not required

Action Point Code	Action Points	Present status	Target	Target Date	Deviation from Approved Action Plan Target	Annual Target	Field type	Attachment	Attachment Contents	Total Funds Allocated	Funds released	Funds Utilized	Funds Required	Additional
		College) - 5) Construction of four lane flyover including 6) Redevelopment of Gomati Nagar Railway works which is being under construction - rewall, service lane at grade road and improvement of junctions at Km. 2.5 on NH24A. on EPC mode in Lucknow (Engineering college to Tedhipulia near Honda show room) -												
		Construction of four lane flyover including RE wall, service lane, at grade road and improvement of junctions at	Construction of four lane flyover	90 days (Nov 2019)	Yes (Jan 2022)	As given in Present Status	Text	No	As given in Present Status	Rs. 86.18 Cr.	Rs. 86.18 Cr.	Rs. 40.86 Cr.	Not required	

Action Point Code	Action Points	Present status	Target	Target Date	Deviation from Approved Action Plan Target	Annual Target	Field type	Attachment	Attachment Contents	Total Funds Allocated	Funds released	Funds Utilized	Funds Required	Additional
		km. 2.50 of NH-24A in the state of Uttar Pradesh on EPC Mode (Job No-24A-UP-2018-19-567, dated 12-12-2018)												
		Work is in Progress	Construction of Outer Ring Road Pkg-1	90 days (Nov 2019)	Yes (Jan 2022)	As given in Present Status	Text	No	As given in Present Status	Rs. 1062 Lac	Rs. 1062 Lac	Rs. 1062 Lac		Not required
		Work is in Progress	Construction of Outer Ring Road Pkg-2	90 days (Nov 2019)	Yes (Jan 2022)	As given in Present Status	Text	No	As given in Present Status	Rs. 981 Lac	Rs. 981 Lac	Rs. 981 Lac		Not required
		Work is in Progress	Construction of Outer Ring Road Pkg-3A	90 days (Nov 2019)	Yes (Jan 2022)	As given in Present Status	Text	No	As given in Present Status	Rs. 257.22 Lac	Rs. 257.22 Lac	Rs. 257.22 Lac		Not required
		100% completed	Construction of Outer Ring Road Pkg-3B	90 days (Nov 2019)	Yes (Jan 2022)	As given in Present Status	Text	No	As given in Present Status	Rs. 388 Lac	Rs. 388 Lac	Rs. 388 Lac		Not required

Action Point Code	Action Points	Present status	Target	Target Date	Deviation from Approved Action Plan Target	Annual Target	Field type	Attachment	Attachment Contents	Total Funds Allocated	Funds released	Funds Utilized	Funds Required	Additional Funds Required
		DPR Work	Lucknow-Kanpur Express way	90 days (Nov 2019)	Yes (Jan 2022)	As given in Present Status	Text	No	As given in Present Status	Not required	Not required	Not required	Not required	Not required
<b>RD1.14</b>	Identify road stretches with high dust generation	11 Road Stretches Identified	Completed	Completed	No	Completed	Number	Yes	List of Roads. <b>Annex RD-4</b>	Rs. 1Lac	Rs. 1Lac	Rs. 1Lac	Not required	Not required
<b>RD1.16</b>	All the canals/nullah's side roads should be brick lined. Proper plantation also carried out.	Plantation on side roads is being carried out by Irrigation department in collaboration with Forest department. All the nullas flowing through Lucknow city are almost plantation cover.	100% Plantation	360 days (December 2020 including the grace period of Covid-19 pandemic situation)	Yes (March 2021)	Ongoing	Not Required	No	Nil	Not Required	Not Required	Not Required	Not Required	Not Required
RD2	<b>Creation of green cover</b>													
<b>RD2.2</b>	Creation of green buffers along the traffic corridors and their maintenance	In 2019 Lucknow Municipal Corporation has planted 95,000 trees for increasing	100% Maintenance of Planted Trees	90 days (October 2019)	Completed	No	Number of Trees	No	Nil	Rs. 3 Cr	Rs. 3 Cr	Rs. 3 Cr	Not required	Not required

Action Point Code	Action Points	Present status	Target	Target Date	Deviation from Approved Action Plan Target	Annual Target	Field type	Attachment	Attachment Contents	Total Funds Allocated	Funds released	Funds Utilized	Funds Required	Additional
		green cover.												
		LDA planted more than 80000 plants and created 4 Miyawaki sites in city.	100% Maintenance of Planted Trees	90 days (October 2019)	Completed	No	Number of Trees	No	Nil	Rs. 60.00 Lac	100 %	54.27 Lac	Not required	
<b>RD2.3</b>	Necessary changes in bye laws- Greening of open areas, gardens, community places, schools and housing societies	Housing and Urban Planning Department, Uttar Pradesh has made necessary provisions in the Byelaws for plantation in open areas, housing societies etc.	Change in Byelaws	90 days (Oct-2019)	Yes	Change in Byelaws	Notification	Yes	Notification attached as <b><u>Annex-RD 5</u></b>	Not required	Not required	Not required	Not required	
<b>RD2.5</b>	Builders should leave 25%/33% area for green belt in residential colonies to be made	Mandatory condition has been imposed in Environment Clearance & Consent to Establish	Completed	Completed	No	Completed	-	No	Nil	Not Required	Not Required	Not Required	Not Required	

Action Point Code	Action Points	Present status	Target	Target Date	Deviation from Approved Action Plan Target	Annual Target	Field type	Attachment	Attachment Contents	Total Funds Allocated	Funds released	Funds Utilized	Funds Required	Additional
	mandatory.													
<b>RD2.7</b>	Implementation of maintaining at least 33% forest cover area in the city in master plan.	Greening under NCAP project is being done and Miyawaki plantations	95000	95000	No	Completed	Number of Trees	No	Nil	Rs. 1.2 Cr	Rs. 1.2 Cr	Rs. 1.2 Cr	Not Required	
		Miyawaki Forests are being Developed by forest department on 4.09 Ha of land. Plantation has been completed on 1.738 ha of land	4.09 Ha	90 days (Oct 2019)	Yes (July 2021)	2.352 Ha	Area	No	NA	47.09 Lac	29.01 Lac	16.45 769 Lac	Not Required	
C&D1	<b>Construction Activities</b>													

Action Point Code	Action Points	Present status	Target	Target Date	Deviation from Approved Action Plan Target	Annual Target	Field type	Attachment	Attachment Contents	Total Funds Allocated	Funds released	Funds Utilized	Funds Required	Additional
<b>C&amp;D1.1</b>	Ensure transportation of construction materials in covered vehicles	Directions has already been sent to all concerned departments to comply the Rules	As per the present Status	Regular activity	No	As per the present Status	Text	No	Nil	Not Required	Not Required	Not Required	Not Required	Not Required
		76 vehicles have been penalised	As per the present Status	Regular activity	No	As per the present Status	Number	Nil	Not Required	Not Required	Not Required	Not Required	Not Required	Not Required

Action Point Code	Action Points	Present status	Target	Target Date	Deviation from Approved Action Plan Target	Annual Target	Field type	Attachment	Attachment Contents	Total Funds Allocated	Funds released	Funds Utilized	Funds Required	Additional Funds Required
<b>C&amp;D1.2</b>	Strict enforcement of CPCB guidelines for construction (use of green screens, side covering of digging sites, etc.)	<p>1. Direction U/S 31 A Air Act for 10 construction agency</p> <p>2. UPPCB issued EC Show-cause 10 Budling Projects under 31 A Air Act and notice issued to 35 Constructed Building UPPCB has launched Dust App</p> <p>3. <a href="http://www.upecp.in/dustapp">www.upecp.in/dustapp</a> for the purpose of dust control self-audit and a public notice was issued u/s 31A of Air act in the newspaper and through e-advertisement for the same</p> <p>4. 77 Construction</p>	Regular activity	Regular Activity	No	Regular Activity	Text	Yes	Action Taken Summary attached as <b><u>AnnexRD-6</u></b>	Not Required	Not Required	Not Required		

Action Point Code	Action Points	Present status	Target	Target Date	Deviation from Approved Action Plan Target	Annual Target	Field type	Attachment	Attachment Contents	Total Funds Allocated	Funds released	Funds Utilized	Funds Required	Additional
		Units are register on Dust App out of which 46 have submitted online self-dust control Audit. 5. 15 Construction Sites installed PTZ Camera.												
<b>C&amp;D1.3</b>	Restriction on storage of construction materials along the road.	Directions has already been sent to all concerned departments to comply the Rules Raw material Covered & Water Sprinkling Adapted	Regular activity	Regular Activity	No	Regular Activity	Text	Nil	Not Required	Not Required	Not Required	Not Required	Not Required	Not Required

Action Point Code	Action Points	Present status	Target	Target Date	Deviation from Approved Action Plan Target	Annual Target	Field type	Attachment	Attachment Contents	Total Funds Allocated	Funds released	Funds Utilized	Funds Required	Additional Funds Required
<b>C&amp;D1.4</b>	Covering of construction site.	Regular Monitoring through dust app portal in which construction and Infrastructure development projects are mandatory to upload the self-audit on portal which will be verified by UPPCB and direction issued for compliance through portal and action taken in case of Non-compliance. Directions has already been sent to all concerned departments to comply the Rules. Enforcement team regularly monitor.	100% monitoring through Dust App (Regular Activity)	30 days (Sept. 2019), and thereafter, continue as regular activity	Yes (Nov. 2020)	Regular Activity	Number	Yes	Action Taken Summary attached as <b><u>AnnexRD-6</u></b>	Not Required	Not Required	Not Required	Not Required	Not Required

Action Point Code	Action Points	Present status	Target	Target Date	Deviation from Approved Action Plan Target	Annual Target	Field type	Attachment	Attachment Contents	Total Funds Allocated	Funds released	Funds Utilized	Funds Required	Additional Funds Required
<b>C&amp;D1.8</b>	Enforcement of Construction and Demolition Waste Rules	Regular Monitoring through dust app portal in which construction and Infrastructure development projects are mandatory to upload the self-audit on portal which will be verified by UPPCB and direction issued for compliance through portal and action taken in case of Non-compliance. Directions has already been sent to all concerned departments to comply the Rules. Enforcement team regularly monitor.	100% monitoring through Dust App (Regular Activity)	15 days (Sept. 2019), and thereafter, continue as regular activity	No	Regular Activity	Text	Yes	Action Taken Summary attached as <b><u>AnnexRD-6</u></b>	Not Required	Not Required	Not Required	Not Required	Not Required

Action Point Code	Action Points	Present status	Target	Target Date	Deviation from Approved Action Plan Target	Annual Target	Field type	Attachment	Attachment Contents	Total Funds Allocated	Funds released	Funds Utilized	Funds Required	Additional Funds
<b>C&amp;D1.12</b>	Frame and implement policy for segregation of construction and demolition waste and provide a network of decentralized C&D waste segregation and collection sites across the city.	Nagar Nigam- Process of establishing C& D management facility has been initiated by Nagar Nigam and the same shall be completed by May 2021 the propose capacity of the C&D Plant is 100 TPD.	C&D waste Management facility	15 days (Sept. 2019), and thereafter, continue as regular activity	Yes (May 2021)	1 no. of C&D waste Management facility	Number	Nil	Not Required	Rs. 1.5 Cr	Rs. 1.4175 Cr	Rs. 1.4175 Cr	Rs. 0.0825 Cr (yet to be released from CPCB)	
<b>C&amp;D1.13</b>	Promote recycling of construction and demolition waste.	Process of establishing C& D management facility has been initiated and the same shall be completed by May 2021 Nagar Nigam to establish a 100 TPD C&D Waste Management Plant	C&D waste Management facility	15 days (Sept. 2019), and thereafter, continue as regular activity	Yes (May 2021)	1 no. of C&D waste Management facility	Number	Nil	Not Required	Rs. 1.5 Cr	Rs. 1.4175 Cr	Rs. 1.4175 Cr	Rs. 0.0825 Cr (yet to be released from CPCB)	

## 5. VEHICLES

Action Point Code	Action Points	Present Status	Target	Target Date	Deviation from Approved Action Plan Target	Annual Target	Field Type	Attachment	Attachment Content	Total Funds Allocated	Funds released	Funds Utilized	Additional Funds Required
<b>VE1</b>	<b>Improve and strengthen PUC programme</b>												
<b>VE1.1</b>	Number of PUC centres in the city	A total of 250 PUC centres are currently operational in Lucknow.	As per the requirement	180 days (June-2020 including the grace period of COVID-19 pandemic situation)	No	Ongoing	Number	Yes	The following Link can be referred i.e., <a href="https://vahan.parivahan.gov.in/puc/vehicleList.html">https://vahan.parivahan.gov.in/puc/vehicleList.html</a>	Not required	Not required	Not required	Not required
<b>VE1.2</b>	Regular checking of Vehicular emission and issue of Pollution under Control Certificate (PUC)	A total of 63620 PUCs has been issued during the FY 20-21	Regular Activity	180 days (June-2020 including the grace period of COVID-19 pandemic situation)	No	Ongoing	Number	No	Nil	Not required	Not required	Not required	Not required
<b>VE1.4</b>	linking of PUC centres with remote server and	A total of 250 PUC centers are currently operational in Lucknow and are link with the online server of transport department.	Linking of PUC Centres with Remot Server	180 days (June-2020 including the grace period of COVID-	No	Complete	Number	No	Nil	Rs. 25 Lacs	Rs. 25 Lacs	Rs. 25 Lacs	Not required

Action Point Code	Action Points	Present Status	Target	Target Date	Deviation from Approved Action Plan Target	Annual Target	Field Type	Attachment	Attachment Content	Total Funds Allocated	Funds released	Funds Utilized	Additional Funds Required
	eliminate manual intervention in PUC testing.			19 pandemic situation)									
<b>VE3.4</b>	Check overloading : Use weigh-in-motion bridges / machines (WIM) and Weigh bridges at entry points to the city to check the payload of commercial vehicles. As per the CMVR, a penalty of 10 times the applicable rate for overloaded vehicles is applicable.	Weigh in motion bridges have been installed in all 3 toll plazas namely Itaunja (Lucknow Sitapur), Bachhrawan (Lucknow- Raebareli) and Agra expressway. NHAI has been asked to provide the details of overloaded vehicles passing through these tolls.	3	180 days (June-2020 including the grace period of COVID-19 pandemic situation)	No	Completed	Number	No	Nil	Not required	Not required	Not required	Not required

Action Point Code	Action Points	Present Status	Target	Target Date	Deviation from Approved Action Plan Target	Annual Target	Field Type	Attachment	Attachment Content	Total Funds Allocated	Funds released	Funds Utilized	Additional Funds Required
<b>VE4</b>	<b>Clean fuel and fuel Quality</b>												
<b>VE4.1</b>	Check on fuel adulteration and random monitoring of fuel quality data	5 Percent retail outlet tanks Sampling Done per month.	Ongoing Process	30 days (Sept 2019)	No	Regular activity	Number	No	Nil	Not required	Not required	Not required	Not required
<b>VE4.2</b>	Alternative clean fuel policy for vehicle	CNG/LPG being issues to retail outlets. Electric charging at retail outlets in planning. There are following number of LPG agency-117, CNG station-5, CNG point-32. Total Petrol Pumps in Lucknow are 221 and all are under compliance.	Ongoing Process	30 days (Sept 2019)	No	Regular activity	Number	NO	As per the Present status	Not required	Not required	Not required	Not required
<b>VE 4.4</b>	Use of Bioethanol in the city/urban transport system/was te to energy.	Petrol with 10% Ethanol blending is sold out through oil companies (IOC, BPCL,HPCL) at all the pumps of the district. it is being directed by MOPNG. Each pump in the district (IOC,BPCL,HPCL) is facilitated by VRS (Vapour recovery system) which controls the pollution from petrol vapours	Ongoing Process	360 days (Dec 2020 with Covid-19 grace period) & as regular activity afterward s.	No	Regular activity	Number	No	As per the Present status	Not required	Not required	Not required	Not required

Action Point Code	Action Points	Present Status	Target	Target Date	Deviation from Approved Action Plan Target	Annual Target	Field Type	Attachment	Attachment Content	Total Funds Allocated	Funds released	Funds Utilized	Additional Funds Required
<b>VE5</b>	<b>Parking Management</b>												
<b>VE5.1</b>	Prevent parking of vehicles in the non-designated areas	1- December-22865 Challan, 2- January-22289 Challan, 3- February-19563 Challan, (Total - 64717 Challan)	Regular Activity	As regular activity	No	Ongoing	Number	Yes	As per the Present status	Not required	Not required	Not required	Not required
<b>VE5.2</b>	Development of Multi-layer parking	LDA has constructed 06 Multilevel Parking (1Hazratganj, near DM residence, Mahanagar, Chowk, Aalambagh, and Bhutnath), already and 01 Under constructed at Nadan Mahal Road of which 98% of the work has been completed. Parking at Jyotibaphule has been started of the completion of work. 01 multilevel Parking under construction Approximate cost Rs. 12 Cr.  90% completion of multilayer parking to be constructed by Lucknow Nagar Nigam	Nov-21	360 days (Dec-2020 including the grace period of COVID-19 pandemic situation)	Yes - Nov-2021	As detailed in present status	Number	Yes	As detailed in present status	Rs. 6342.16 Lac	Rs. 5344.82 Lac	Rs. 5341.92 Lac	Rs. 2.90 Cr

Action Point Code	Action Points	Present Status	Target	Target Date	Deviation from Approved Action Plan Target	Annual Target	Field Type	Attachment	Attachment Content	Total Funds Allocated	Funds released	Funds Utilized	Additional Funds Required
VE5.3	Penalise parking of vehicles in non-designated areas	August-2100400 Fine, September-054500 Fine, October-2827000 Fine, Novmber-6568500 Fine, Total - 13550400 Fine) Nagar Nigam Lucknow has provided 09 Nos of towing vehicles/cranes to lift the vehicles parked in non-designated areas	Regular activity	Regular activity	No	Ongoing	Number	Yes	As detailed in present status	Not required	Not required	Not required	Not required

Action Point Code	Action Points	Present Status	Target	Target Date	Deviation from Approved Action Plan Target	Annual Target	Field Type	Attachment	Attachment Content	Total Funds Allocated	Funds released	Funds Utilized	Additional Funds Required
<b>VE6</b>	<b>Strengthening of Public Transportation</b>												
<b>VE6.5</b>	Introduction of new electric buses (with proper infrastructure facilities such as charging stations) and CNG buses for public transport which will reduce plying of private vehicles on road and help to curb tail-pipe emissions.	<p><b>Electric Buses</b> 50 Electric Buses have been deployed in city.</p> <p>1. In order to encourage and promote usage of battery-operated vehicles, all such vehicles are exempted from permit</p> <p>2. Non-transport electric vehicles are exempted from tax</p> <p>3. It is planned to issue notification for providing 100 percent discount on two wheelers and 75 percent in other battery-operated vehicles.</p> <p>LDA has started using electric vehicles (At present 6 no. of cars)</p> <p><b>Charging stations</b> UPEIDA is setting up 152 charging stations in 8 cities of UP one of which is Lucknow</p> <p><b>CNG Buses</b> 1783 CNG buses operational in Lucknow</p>	50 Electric Buses	360 days (Dec-2020 including the grace period of COVID-19 pandemic situation)	No	Completed	Number	No	Nil	Rs. 65 Lacs	Rs. 65 Lacs	Rs. 65 Lacs	Not required

Action Point Code	Action Points	Present Status	Target	Target Date	Deviation from Approved Action Plan Target	Annual Target	Field Type	Attachment	Attachment Content	Total Funds Allocated	Funds released	Funds Utilized	Additional Funds Required
<b>VE6.7</b>	Steps for promoting battery operated vehicles like Erickshaw/ ECart	50 Electric Buses have been deployed in city. 1.In order to encourage and promote usage of battery-operated vehicles, all such vehicles are exempted from permit 2. Non-transport electric vehicles are exempted from tax 3. It is planned to issue notification for providing 100 percent discount on two wheelers and 75 percent in other battery-operated vehicles. LDA has started using electric vehicles (At present 6 no. of cars)	51 Electric Buses	361 days (Dec-2020 including the grace period of COVID-19 pandemic situation)	No	Completed	Number	No	Nil	Rs. 65 Lacs	Rs. 65 Lacs	Rs. 65 Lacs	Not required

Action Point Code	Action Points	Present Status	Target	Target Date	Deviation from Approved Action Plan Target	Annual Target	Field Type	Attachment	Attachment Content	Total Funds Allocated	Funds released	Funds Utilized	Additional Funds Required
<b>VE7.</b>	<b>Traffic Congestion</b>												
<b>VE7.2</b>	Synchronize traffic movements /Introduce intelligent traffic system for lane-driving	All the traffic personnel have been directed to ensure lane-driving. Under ITMS scheme 19 corridors is developed by Traffic Department and all Infrastructure work has been completed. Installation of Signal and web camera will be completed within 60 days and lane driving processing adopted after Road Marking by PWD, Nagar Nigam and other working agencies .	ITMS at 19 Intersection	180 days (June-2020 including the grace period of COVID-19 pandemic situation)	No	ITMS Installation	Number	No	Nil	Not required	Not required	Not required	Not required



Action Point Code	Action Points	Present Status	Target	Target Date	Deviation from Approved Action Plan Target	Annual Target	Field Type	Attachment	Attachment Content	Total Funds Allocated	Funds released	Funds Utilized	Additional Funds Required
		Direction has been issued u/s 31A of Air Act for preparation & implementation of Interim Traffic Decongestion Plan on 24.09.2020	1	Completed	No	Completed	Number	Yes	Copy of directions. <b><u>Annex VE-1</u></b>	Not required	Not required	Not required	Not required
<b>VE7.3</b>	Prepare plan for construction of diversion ways/ bypasses to avoid congestion due to nondestined vehicles.	Lucknow Ring Road Pkg-1. 32Km Lucknow Ring Road Pkg-2 : 32.895Km Lucknow Ring Road Pkg-3A : 14.616Km Lucknow Ring Road Pkg-3B : 14.707 Km	Lucknow Ring Road Pkg-1. 32Km Lucknow Ring Road Pkg-2 : 32.895Km Lucknow Ring Road Pkg-3A : 14.616Km Lucknow Ring Road Pkg-3B : 14.707 Km	06.02.2023 15.12.2021 13.01.2021 Completed	No	15.12.2021	Number	No	Nil	1062 Cr 981Cr. 292.07Cr 388.31Cr	1062 Cr 981Cr. 292.07Cr 388.31Cr	1062 Cr 981Cr. 292.07Cr 388.31Cr	Not required

Action Point Code	Action Points	Present Status	Target	Target Date	Deviation from Approved Action Plan Target	Annual Target	Field Type	Attachment	Attachment Content	Total Funds Allocated	Funds released	Funds Utilized	Additional Funds Required
<b>VE7.4</b>	Prepare plan for widening of road and improvement of infrastructure for decongestion of road.	Elevated Flyover Bridges under construction 04 Nos : 1) Shaheed path to Airport - Rs. 134 cr 2)HaidergarhTiraha to Neebu Park via CharakChauraha - 3)HaiderganjTiraha to Meena Bakery Mod se purb - 4) Gurugovind Singh Marg par Hussain Ganj Chauraha to DAV College) - 5) Construction of four lane flyover including rewall, service lane at grade road and improvement of junctions at Km. 2.5 on NH24A. on EPC mode in Lucknow (Engineering college to Tedhipulia near Honda show room) - 6)Redevelopment of Gomati Nagar Railway works which is being under construction -	As given in the Present Status	90 days (Nov 2019)	Yes (Jan 2022)	As given in Present Status	Text	Nil	As given in Present Status	Rs. 861.3 Cr. (breakup given in details)	Rs. 861.3 Cr. (breakup given in details)	Rs. 861.3 Cr. (breakup given in details)	Not required

Action Point Code	Action Points	Present Status	Target	Target Date	Deviation from Approved Action Plan Target	Annual Target	Field Type	Attachment	Attachment Content	Total Funds Allocated	Funds released	Funds Utilized	Additional Funds Required
<b>VE8</b>	<b>Launch Public awareness campaigns for air pollution control, vehicle maintenance, minimizing use of personal vehicle, lane discipline, etc.</b>	38 awareness campaigns with 7345 participants have been organised by Traffic Police department	Regular Activity	Regular Activity	No	Ongoing	Number	No	Nil	Not required	Not required	Not required	Not required
		1- January- 10 Public Awareness Campaigns, 2- February- 20 Public Awareness Campaigns, (Total - 30 Public Awareness Campaigns)	Regular Activity	Regular Activity	No	Ongoing	Number	No		Not required	Not required	Not required	Not required
<b>VE11.2</b>	Restriction on plying and phasing out of 15 years old commercial diesel driven vehicles.	15 year old commercial diesel vehicles are being phased out	Phasing out of 15 year old commercial vehicles	361 days (Dec-2020 including the grace period of COVID-19 pandemic situation)	Yes (Dec 2021)	Phasing out of 15 year old commercial vehicles	Text	No	Nil	Not required	Not required	Not required	Not required
<b>VE11.3</b>	Enforcement of law against	204 vehicles have been prosecuted and penalised	Regular Activity	Regular Activity	No	Ongoing	Number	No	As given in Present Status	Not required	Not required	Not required	Not required

Action Point Code	Action Points	Present Status	Target	Target Date	Deviation from Approved Action Plan Target	Annual Target	Field Type	Attachment	Attachment Content	Total Funds Allocated	Funds released	Funds Utilized	Additional Funds Required
	visibly polluting vehicles: remove them from road, impose penalty, and launch extensive awareness drive against polluting vehicles.	1- December- Challan-1049, Fine-1055000, 2- January-Challan-1035, Fine-187000, 3- February-Challan-892, Fine-1067500, (Total - Challan-2976, Fine-2309500)	Regular Activity	Regular Activity	No	Ongoing	Number	No	As given in Present Status	Not required	Not required	Not required	Not required
<b>VE11.4</b>	Initiate steps for retrofitting of particulate filters in diesel vehicles, when BS-VI fuels are available.	The government is expected to formulate a policy over the same.	Retrofitting of particulate filters in diesel vehicles	31-Mar-22	No	Retrofitting of particulate filters in diesel vehicles	Text	No	Nil	Not required	Not required	Not required	Not required

Action Point Code	Action Points	Present Status	Target	Target Date	Deviation from Approved Action Plan Target	Annual Target	Field Type	Attachment	Attachment Content	Total Funds Allocated	Funds released	Funds Utilized	Additional Funds Required
<b>VE12.1</b>	Introducing cycle tracks along with the roads	Being implemented by Varanasi Smart City. (Timeline shall be provided on award of contract)	Cycle track	360 days (Dec-2020 including the grace period of COVID-19 pandemic situation)	Yes	As per Lucknow Smart City Project	Length of Cycle Track in Km.	No	Nil	Not required	Not required	Not required	Not required

## 6. INDUSTRIES

Action Point Code	Action Points	Present Status	Target	Target Date	Deviation from Approved Action Plan Target	Annual Target	Field type	Attachment	Attachment Content	Total Funds Allocated	Funds released	Funds Utilized	Additional Funds Required
<b>IP1</b>	<b>Industrial air pollution control</b>												
<b>IP1.1</b>	To intensify monitoring of industries to reduce of emission by the industries.	Total No. of Red category-36, Orange Category- 58 Industry Identified Details of Inspection Red Category- 22 Orange Category- 48	Compliance in 68 number units	Ongoing enforcement activity	No	Compliance in 68 number units	Number	Yes	List of identified industries. <b><u>AnnexIP-1</u></b>	Not Required	Not Required	Not Required	Not Required
<b>IP1.2</b>	Action against non-complying industrial units	UPPCB has Action taken against 08 Industries for non-compliance of Air Acts.	Regular Activity	Ongoing Process	No	Completed	Number	Yes	List of identified industries. <b><u>AnnexIP-2</u></b>	Not Required	Not Required	Not Required	Not Required
<b>IP1.3</b>	Shifting of Polluting Industries	Total 24 Industry Air Polluting Unit Identify for shifting out of which 09 Industries has been shifted rest 15 Industry has been proposed for shifting within two year time.	15	31-Mar-23	No	Ongoing	Number	Yes	List of identified industries. <b><u>AnnexIP-3</u></b>	Not Required	Not Required	Not Required	Not Required

Action Point Code	Action Points	Present Status	Target	Target Date	Deviation from Approved Action Plan Target	Annual Target	Field type	Attachment	Attachment Content	Total Funds Allocated	Funds released	Funds Utilized	Additional Funds Required
<b>IP1.5</b>	Random auditing for Air pollution measures and Online reporting systems in the industries	No Highlypolluting industry is operational in Lucknow City at present. Units not allowed in non-compatible land use.	Regular Activity	Ongoing activity	No	Completed	Number	No	Nil	Not required.	Not required.	Not required.	Not required.
<b>IP1.7</b>	Identification of air polluting industries and their regular monitoring including use of designated fuel	70 Air Polluting Unit are identified. Regular Monitoring is conducted by UPPCB and accordingly action taken against the defaulting Unit.	Regular Activity	Ongoing activity	No	Completed	Number	No	Nil	Not required.	Not required.	Not required.	Not required.
<b>IP1.10</b>	Ensuring installation/Up-gradation and operation of air pollution control devices in industries	Regular Vigilance is conducted by UPPCB and accordingly action taken against the defaulting Unit.	Regular Activity	Ongoing activity	No	Completed	Text	No	Nil	Not required.	Not required.	Not required.	Not required.
<b>IP1.11</b>	Action/closure against defaulting/unauthorized industrial units.	UPPCB to per Action against 10 Industries for non-comfortable of Air Acts.	Regular Activity	Ongoing activity	No	Completed	Number	No	Nil	Not required.	Not required.	Not required.	Not required.
<b>IP1.12</b>	Ensuring emission standards in industries	In 68 Industries, 01 Industry was found Not complying and was closed by the board.	68	Regular Activity	No	Regular activity	Number	No	Nil	Not required.	Not required.	Not required.	Not required.

Action Point Code	Action Points	Present Status	Target	Target Date	Deviation from Approved Action Plan Target	Annual Target	Field type	Attachment	Attachment Content	Total Funds Allocated	Funds released	Funds Utilized	Additional Funds Required
<b>IP1.13</b>	Disposal of all non-hazardous wastes into the designated dumping sites	Disposal of non-hazardous waste (MSW) is done by site M/s Eco Green Pvt. Ltd., Mohan Road Shivari, Lucknow, with collaboration of Nagar Nigam.	100% disposal of Non-Hazardous waste	Regular Activity	No	Regular activity	Number	No	Nil	Not required.	Not required.	Not required.	Not required.
<b>IP1.26</b>	Bank guarantee should be taken for the compliance of conditions imposed in CTO/CTE for control of Environmental Pollution from industries.	Amount of 6.29 Lacs has been recovered as a bank guarantee from Industry	Regular Activity	Regular Activity	No	Regular activity	Number	No	Nil	Not required.	Not required.	Not required.	Not required.
<b>IP3</b>	<b>OCEMS in Industries</b>												
<b>IP3.2</b>	Implement Continuous Emission Monitoring System (OCEMS) across all targeted and applicable polluting industry	No major air polluting unit is operational in the city.	Regular Activity	60 days (Oct 2019)	No	Completed	Number	No	Nil	Not required	Not required	Not required	Not required
<b>IP3.3</b>	Development of mobile facility/van for continuous ambient air quality monitoring for different localities.	Procurement of one mobile facility/van is planned in the FY 2021-22	1	31.03.2022	31.03.2022	1 mobile facility van	Number	No	Nil	Not required	Not required	Not required	Rs. 93.2 Lac
<b>IP3.4</b>	Live camera feed and to take action against non-complying industrial units	In 15 Industries PTZ Camera have been installed.	Regular Activity	ongoing process	No	Regular activity	Number	No	Nil	Not required	Not required	Not required	Not required

Action Point Code	Action Points	Present Status	Target	Target Date	Deviation from Approved Action Plan Target	Annual Target	Field type	Attachment	Attachment Content	Total Funds Allocated	Funds released	Funds Utilized	Additional Funds Required
<b>IP4</b>	<b>Clean fuel in industries</b>												
<b>IP4.3</b>	Strict enforcement against illegal use of such fuels, including fuels which do not have specifications laid down or are included in the acceptable fuels as mandated by state pollution control boards	No Industry found using illegal Fuel	Regular Activity	Regular Activity	No	Regular Activity	Text	No	Nil	Not Required	Not Required	Not Required	Not Required
<b>IP5</b>	<b>Control of air pollution from Brick kilns</b>												
<b>IP5.2</b>	identification of brick kilns and their regular monitoring including use of designated fuel and closure of unauthorized units.	The status of brick kiln in Lucknow is as detailed below: Total no. of brick kilns - 263 Defaulter - 43 Closure issued - 7 Showcause issued - 2 Notices issued - 24 Prosecution - 4 Selfclosed - 6 Converted to Zigzag - 43 Monitoring plan- Yearly (Brick Kilin are seasonal Industry)	New Technology in Bricks	Regular activity	No	Regular activity	Number	No	Nil	Not Required	Not Required	Not Required	Not Required

Action Point Code	Action Points	Present Status	Target	Target Date	Deviation from Approved Action Plan Target	Annual Target	Field type	Attachment	Attachment Content	Total Funds Allocated	Funds released	Funds Utilized	Additional Funds Required
<b>IP5.3</b>	Conversion of natural draft brick kilns to Force/ induced draft.	43 Brick Kiln Converted from Conventional to Zig-Zag rest are in process of conversion.	263	Regular activity	No	220	Number	No	Nil	Not Required	Not Required	Not Required	Not Required
<b>IP5.4</b>	Closure of unauthorized units by seeking the possibility for shifting of kilns outside corporation limits	Identified 7 Brick Kiln has been closed situated within municipal area	Regular activity	Regular activity	No	Regular Activity	Number	Yes	List of Brick Kilns. Attached as <b>Annex IP-6</b>	Not Required	Not Required	Not Required	Not Required
<b>IP8</b>	<b>Control of fugitive emissions in industries</b>												
<b>IP8.3</b>	Use of covered or enclosed conveyors and transfer points	Direction of NGT being followed and issued to Contractor and Group housing societies and is being followed and monitored closely by Nagar Niagam.	Regular activity	Regular activity	No	Regular activity	Text	No	Nil	Not Required	Not Required	Not Required	Not Required
<b>IP11</b>	<b>Control of air pollution from generator sets</b>												

Action Point Code	Action Points	Present Status	Target	Target Date	Deviation from Approved Action Plan Target	Annual Target	Field type	Attachment	Attachment Content	Total Funds Allocated	Funds released	Funds Utilized	Additional Funds Required
<b>IP11.1</b>	Allow only DG sets meeting emission and design of chimney/ exhaust, acoustic enclosures standards to operate	All the DG sets installed in industries meet the prescribed norms	Compliant D.G Sets	30 days ( Sept 2019) then as regular activity	No	Regular activity	Number	No	Nil	Not Required	Not Required	Not Required	Not Required
<b>IP 11.6</b>	Monitoring of DG sets and action against violations. Fine should be imposed on defaulters.	Random inspection and monitoring is being carried out and action is taken against the defaulting units. Approximately penalty of Rs. 50.15 Lacs Imposed on defaulters in view of DG. Sets and building constructions.	Compliant D.G Sets	31 days ( Sept 2019) then as regular activity	No	Regular activity	Number	No	Nil	Not required	Not required	Not required	Not required

## 7. WASTE AND BIOMASS- DUMPING AND BURNING

Action Point Code	Action points	Present Status	Target	Target Date	Deviation from Approved Action Plan Target	Annual Target	Field Type	Attachment	Attachment Content	Total Funds Allocated	Funds released	Funds Utilized	Additional Funds Required
<b>BB1</b>	<b>Biomass Burning</b>												
<b>BB1.1</b>	Regular check and control of burning of municipal solid wastes	Burning of Municipal Solid waste- Total 8 (Eight) Numbers of daily inspections are conducted at Zone level in their zone boundaries randomly.	No Burning of MSW	90 days (Nov-2019)	No, Regular Enforcement Activity	Regular Activity. Dedicated Parivartan Dal conduct regular inspections	Number	No	Nil	Not Required	Not Required	Not Required	Not Required
<b>BB1.2</b>	Defaulters for open burning to be imposed fines	Penalty imposed is Rs. 20,000/-	Regular Activity	90 days (Nov-2019)	No, Regular Enforcement Activity	Regular Activity	Number	No	Nil	Not Required	Not Required	Not Required	Not Required

Action Point Code	Action points	Present Status	Target	Target Date	Deviation from Approved Action Plan Target	Annual Target	Field Type	Attachment	Attachment Content	Total Funds Allocated	Funds released	Funds Utilized	Additional Funds Required
<b>BB1.4</b>	Prohibition/complete ban on garbage burning.	Ban has been imposed on waste burning Penalty imposed is Rs. 20,000/-	Regular Activity	180 Days (June-2020 including the grace period of COVID-19 pandemic situation )	No	Completed. Complete ban imposed and monitored regularly	Number	No	Nil	Not Required	Not Required	Not Required	Not Required
<b>BB1.5</b>	Launch extensive drive against open burning of bio-mass, crop residue, garbage, leaves, etc.	All the officers, zonal sanitary officers, CSFI and SFIs are authorized to impose fines on person responsible to stringently enforce/stop garbage burning in landfills and other places. A sum of Rs. 47000 has been collected as penalty/fine in the last financial year 2019- 2020, One day salary of concerned employee and supervisor is being deducted for the default in 2020-21	Regular Activity	90 days (Nov-2019)	No	Completed	Number	No	Nil	Not Required	Not Required	Not Required	Not Required

Action Point Code	Action points	Present Status	Target	Target Date	Deviation from Approved Action Plan Target	Annual Target	Field Type	Attachment	Attachment Content	Total Funds Allocated	Funds released	Funds Utilized	Additional Funds Required
<b>BB1.9</b>	Awareness for controlling of burning of agricultural waste and crop residues.	Training calendar has been prepared for capacity building of stakeholders	Regular Activity	Regular Activity	No	Completed	Number	Yes	Action Plan Attached as <b><u>Annexure WB-1</u></b>	Not Required	Not Required	Not Required	Not Required
<b>BB1.10</b>	No plot should be left open more than 02 years and planting of trees must be mandatory on vacant plots.	* Nagar Nigam has no plot vacant. *In LDA 2 Colonies Gomti Nagar ext. & Jankipuram ext. segregation is in practice. Best is with Nagar Nigam.	Regular Activity	90 days (Nov-2019)	No	Regular Activity	Number	No	Nil	Not Required	Not Required	Not Required	Not Required

Action Point Code	Action points	Present Status	Target	Target Date	Deviation from Approved Action Plan Target	Annual Target	Field Type	Attachment	Attachment Content	Total Funds Allocated	Funds released	Funds Utilized	Additional Funds Required
<b>BB1.11</b>	Dead Bodies of Animals should be disposed through proper treatment facility like rendering plant etc	Development of one rendering plant (capacity 100 animals per day) for efficient disposal of dead bodies of animals is under process. The work has been allotted to M/s J D Engineering, Ghaziabad. Plant completed and is operational.	01 Carcass Plant	360 days (Dec-2020 with 04 months grace period due to COVID-19 pandemic situation )	N0	Completed	Number	No	Nil	Rs. 490 Lacs	490 Lacs	490 Lacs	Not Required

Action Point Code	Action points	Present Status	Target	Target Date	Deviation from Approved Action Plan Target	Annual Target	Field Type	Attachment	Attachment Content	Total Funds Allocated	Funds released	Funds Utilized	Additional Funds Required
<b>BB 1.12</b>	Door to Door collection of segregated waste by agency and then its disposal directly in plant without dumping it on land.	M/s Eco green Energy Lucknow P Ltd has already been selected and is working as concessionaire. Public is being made aware about segregation through IEC activities. At present 100 % households are covered with door-to-door collection out of which only few are doing segregation at source. Daily average collection, transportation and processing of MSW is 1250 MT Presently in Lucknow Nagar Nigam have 110 wards is being done door to door collection of MSW.	100% Household	90 days (Nov-2019)	No	Regular Activity	Number	No	Nil	Rs. 1578.50 Lacs	Rs. 1578.50 Lacs	Rs. 1578.50 Lacs	Not Required
<b>BB2</b>	Ensure segregation of waste at source	IEC is being done to educate the people by Nagar Nigam through loudspeakers mounted on vehicles and through person-to-person communication. 4 Bin set is provided to households to collect the segregated waste	100% Segregation	90 days (Nov-2019)	No	Segregation of waste	Number	No	Nil	Not Required	Not Required	Not Required	Not Required

Action Point Code	Action points	Present Status	Target	Target Date	Deviation from Approved Action Plan Target	Annual Target	Field Type	Attachment	Attachment Content	Total Funds Allocated	Funds released	Funds Utilized	Additional Funds Required
<b>BB3</b>	Proper collection of Horticulture waste and its disposal following composting-cumgardening approach	200 parks are identified and composting of horticulture waste is done within premises of the park.	200 parks	March, 2021	No	Regular activity	Number	No	Nil	Rs. 100 lacs	Rs. 100 lacs	Rs. 100 lacs	Not Required
<b>BB6</b>	<b>Check/stop on Stubble Burning</b>	All field level officers have been directed to report burning in their areas. Preventive measures are applying by farmers. Crop residual burning prevents and awareness programmes is being organized by department. 97 teams have conducted a total of 380 inspections during Oct - Nov 2020. 14 notices and 2 show-cause have been issued and a penalty of Rs. 35000 has been imposed out of which Rs. 10000 has been recovered.	Zero Stubble burning	Regular Activity	No	Regular activity	Number	Yes	Comprehensive action plan attached as <b><u>annexure WB-2</u></b>	Not Required	Not Required	Not Required	Not Required

Action Point Code	Action points	Present Status	Target	Target Date	Deviation from Approved Action Plan Target	Annual Target	Field Type	Attachment	Attachment Content	Total Funds Allocated	Funds released	Funds Utilized	Additional Funds Required
<b>BB11</b>	Fire crackers—regulate to control their usage	As per Hon'ble Supreme Court's directions, sale of firecrackers was banned during the diwali festivals	Regular Activity	Regular Activity	No	Completed	Number	No	Nil	Not Required	Not Required	Not Required	Not Required
<b>DF1</b>	<b>Domestic Fuel</b>												
<b>DF1.1</b>	Increasing the LPG connections in low-income strata.	Mass level publicity and dissemination of household and commercial use of LPG/PNG in Lucknow. No. of Beneficiaries of Ujjwal Yojana under the work plan till date is 193288. total number of active consumers in district Lucknow is 1328441. No. of household PNG connection at the level of Green Gas Ltd. is 13200. and industrial PNG connections are 60. Proper coordination of work is maintained by district level officer with	Regular Activity	30 days (Sept-2019)	No	Completed	Number	No	Nil	58.75 Crores @ Rs. 3040 per Connection	58.75 Crores @ Rs. 3040 per Connection	58.75 Crores @ Rs. 3040 per Connection	Not Required

Action Point Code	Action points	Present Status	Target	Target Date	Deviation from Approved Action Plan Target	Annual Target	Field Type	Attachment	Attachment Content	Total Funds Allocated	Funds released	Funds Utilized	Additional Funds Required
		concerned officers of Green Gas Ltd. 193263 PMUY Connection released											

## 8. AIR QUALITY DATA

Action Code	Action Point	Field type	Attachment	Jan-20	Feb-20	Mar-20	Apr-20	May-20	Jun-20	Jul-20	Aug-20	Sep-20	Oct-20	Nov-20	Dec-20	Jan-21	Feb-21	
AQ1.1	Monthly averages for PM2.5 (In µg/m3)	Number (12)	-	135	100	63	55	57	47	42	30	62	123	162	201	-	-	
AQ1.2	Monthly averages for PM10 (In µg/m3)	Number (12)	-	192.27	204.83	170.48	NA	113.69	129.57	99.57	93.6	115.48	232.9	288.85	320.74	31.2	27.6	
AQ1.3	Monthly averages for SO2 (In µg/m3)	Number (12)	-	13	8	6	7	7	5	6	6	8	8	10	8	7.8	7.37	
AQ1.4	Monthly averages for NO2 (In µg/m3)	Number (12)	-	68	46	24	16	14	15	15	17	31	47	69	74	38	35	
AQ1.5	Annual averages for PM2.5 (In µg/m3)	Number (1)	-	89.7														
AQ1.6	Annual averages for PM10 (In µg/m3)	Number (1)	-	178.36														
AQ1.7	Annual averages for SO2 (In µg/m3)	Number (1)	-	7.67														
AQ1.8	Annual averages for NO2 (In µg/m3)	Number (1)	-	36.33														
AQ1.9	Monthly Meteorological Data	AT	°C	14.8	18.5	22.8	29	31	31	30	30	30	28	22	16	-		
		RH	%	83.3	69.1	65.9	44	53	74	83	83	77	55	58	64	-		
		SR	W/m <sup>2</sup>	58	84.9	190.4	249	206	232	158	100	71	62	53	43	-		
		BP	mmHg	735	748	749	749	749	749	750	749	750	749	749	749	750	-	
		VWS	m/s	-0.1	-0.3	-0.2	-0.1	-0.3	-0.3	-0.1	0.1	0.2	0.4	0.3	0.2	-		
		WS	m/s	0.9	1	0.9	1	1	1	1	1	1	1	1	1	-		
		WD	Deg	195.8	200.6	214.4	205	174	153	158	154	184	195	186	175	-		
		RF	mm	30.5	0.5	10	14	34	34	139.5	92	139	0	15	0	-		

## 9. ANNEXURES

### a) Annex CB-1

### MICRO-LEVEL PLANNING OF CITY ACTION PLAN- LUCKNOW

### DEPARTMENT NAME: UTTAR PRADESH POLLUTION CONTROL BOARD

#### Air quality monitoring network

Action point	Time Target	Implementation agencies
Air Quality Index to be calculated and disseminated to the people through website and other media (on maximum fortnightly basis for manually operated monitoring stations and real time basis for continuous monitoring stations)	15 days and thereafter as regular activity	UPPCB

#### Micro level planning

Project name	Details of work	Target reduction	Total Cost (In Lacs)	Project timeline	Source of funding	Funds released	Additional fund requirement	Officer responsible					
								Project implementation	Project review				
Installation of CAAQMS in Lucknow city	Details of total 02 CAAQMS to be installed in Lucknow is given below:	Low	Rs. 240 lacs (CapEx)	March 21	NCAP	Rs. 226.8 lacs (NCAP)	Rs. 13.2 Lacs (fund yet to be released from CPCB sanctioned grant)	Chief Environment Officer (Laboratory) UPPCB	Member Secretary, UPPCB				
	Rs. 200 lacs (OpEx for 1 <sup>st</sup> year)												
	Locations details:												
	<table border="1" style="width: 100%;"> <thead> <tr> <th>City</th> <th>No. of CAAQMS</th> </tr> </thead> <tbody> <tr> <td>Lucknow</td> <td>2</td> </tr> </tbody> </table>	City	No. of CAAQMS	Lucknow	2								
City	No. of CAAQMS												
Lucknow	2												

1. Dr. B. R. Ambedkar University, Raebareli Road	=Rs. 40 lacs							
2.Kukrail Picnic Spot,	Total Rs. 240 lacs							

**Timelines for the project – Installation of CAAQMS in Lucknow**

Activity	Sub-activity	Timeline							Remarks
		Sep 20	Oct 20	Nov 20	Dec 20	Jan 21	Feb 21	March 21	
Prebidding stage	Preparation of tender document								The project is being retendered
Bidding stage	Calling of bids& its approval								completed
	Release of work order								completed
Project execution	Procurement of CAAQMS								completed
	Selection of location								completed
	Installation of CAAQMS								Under process
	Connecting CAAQMS to the online CPCB server for real time monitoring								Under process
	Calibration of CAAQMSs								Regular Activity

## Mechanism for Monitoring, Review and reporting

Key performance indicators	Performance assessment		Reasons for delay in completion	Steps taken to minimize the delay
	Parameter	Details		
Timely completion of activities	Procurement	Work order issued	1. Extension of dates in 1 <sup>st</sup> tender published in Feb. 2020 due to COVID 2. Retendering in Oct. 2020 because minimum no. of firms not found technically qualified.	Process carried out as per guidelines of General Financial Rules and conditions of Tender documents.
	Installation	Under process		
Operation of the CAAQMS	Total parameters analysed	Activities to be initiated after installation of CAAQMS		
	No. of non-operation days			
	Calibration of CAAQMSs			
Data availability and usage	Setting public alerts when pollution is high			
	Data availability on public domain through SAMEER App			
	Trend analysis of level of pollutants over a period of time			

**Knowledge and database augmentation – Source apportionment studies (Monthly)**

Action point	Time Target	Implementation agencies
Source Apportionment, Emission Inventory & Carrying Capacity Assessment	360 days	UPPCB

**Timelines for the Comprehensive SA study for Lucknow**

Activity	Sub-activity	Timeline						Remarks
		Feb 20	*Mar 20- Dec 20	Dec 20 – Sept 21	Oct 21 – Feb 22	March 22	June 22	
			25%	25%	25%		25%	
Proposal stage	Release of work order							
Project execution	Data collection for emission inventory							
	Preparation of emission inventory							
	Procurement & establishment of monitoring stations							
	Sampling & Analysis							
	Dispersion & Receptor modelling							
	Data interpretation & compilation							
	Final report preparation & submission							

Presentation & discussion on the submitted report								
---	--	--	--	--	--	--	--	--

\* The studies are delayed as at IIT-Kanpur, both students and project staff were not available due to COVID-19 Pandemic.

### Timelines for the *Comprehensive CC* study for Lucknow

Activity	Sub-activity	Timeline					Remarks
		*Mar 20	Oct-Dec-20	Feb-March 21	April 21	May-June 21	
			25%	25%	25%	25%	
Proposal stage	Release of work order						
Project execution	Data collection and compilation of monitored data for the 10 years						
	Preparation of emission inventory						
	Application of dispersion model						
	Literaturereview and protocol for CC						
	Data interpretation & compilation						
	Final report preparation & submission						
	Presentation & discussion on the submitted report						

\* The studies are delayed as at IIT-Kanpur, both students and project staff were not available due to COVID-19 Pandemic.

### Mechanism for Monitoring, Review and reporting (Monthly)

Key performance indicators	Performance assessment		Reason for delay in completion	Steps taken to minimize the delay
	Parameter	Details		
Timely completion of activities	Total operational activities		COVID-19 Pandemic.	
	Activities completed within timeline			
	Total time slippage w.r.t. original timeline			
Refinement of action plan based on recommendations of SA study	Addition & prioritization of action points as per the recommendations			
	Identification of hotspots & high impact sources on air pollution of the city			
	Micro planning & implementation for control of pollution due to high impact sources and of hotspots			
Monitoring	Impact on hotspots& high impact pollution sources due to focussed actions			

**Mechanism for Monitoring, Review and reporting (Monthly)**

Key performance indicators	Performance assessment		Reason for delay in completion	Steps taken to minimize the delay
	Parameter	Details		
Timely completion of activities	Total operational activities		COVID-19 Pandemic.	
	Activities completed within timeline			

	Total time slippage w.r.t. original timeline			
Refinement of action plan based on recommendations of SA study	Addition & prioritization of action points as per the recommendations			
	Identification of hotspots & high impact sources on air pollution of the city			
	Micro planning & implementation for control of pollution due to high impact sources and of hotspots			
Monitoring	Impact on hotspots& high impact pollution sources due to focussed actions			



## Uttar Pradesh Pollution Control Board

### Training Calendar 2021-2022

A. Training and Capacity building of UPPCB officials								
S.No	Training Topics	Mode of Training	Training Agency	Duration/Timeline for Development of Training modules	Duration	Tentative Schedule	Tentative Number of Participants	Remarks
1	Functioning of Air Pollution Control System (APCS) installed in Industries	Online	UPPCB	Dec-21	3 Days	Jan-March 2022	10/ NAC	Timeline is subjected to availability of funds under XV FC
2	Training for Preparation and Up-gradation of Emission Inventories on GIS Platform along with Source	Online	UPPCB	Jan-22	5 Days	Jan-March 2022	5/NAC	Timeline is subjected to availability of funds under XV

	Apportionment Studies and its use for up-gradation of City Clean Air Action Plans							FC
3	Training on Air Quality Monitoring which includes Ambient AQM, Monitoring of Pollution Sources and Hotspots for intervention impact assessment along with data interpretation and proposed actions	Online	UPPCB	Sep-21	2 days	Jan-March 2022	10/NAC	Timeline is subjected to availability of funds under XV FC
4	Training on Assessment of Pollution Load of sources including stack monitoring, assessment of suspended dust by roads etc. along with data interpretation	Online	UPPCB	Sep-21	3 Days	Dec 2021-Feb 2022	10/NAC	Timeline is subjected to availability of funds under XV FC
5	Training on Virtual monitoring of pollution sources through online	Online	UPPCB	Jun-21	2 days	July- Dec 2021	10/NAC	Timeline is subjected to availability

	portal from Control Rooms							y of funds under XV FC
6	Training on the Use of Laboratory Information Management System (LIMS)	Online	UPPCB	Jun-21	3 Days	July- Dec 2021	10/NAC	Timeline is subjected to availability of funds under XV FC
7	Training on Noise Monitoring, preparation of Noise Maps and data interpretation	Online	UPPCB	Jun-21	2 Days	July- Dec 2021	2/NAC	Timeline is subjected to availability of funds under XV FC
8	GIS Training for Air Pollution Source Identification and their Monitoring	Offline	Residential Training Conducted by Remote Sensing Application Centre, Lucknow	-	1 week	11 May- 18 May	2 UPPCB HQ & 1 from each NAC Total 9	
9	Advance Instrumental Analytical Techniques and Preventive Maintenance	Offline	National Institute of Occupational Health, NirmalBhavan, Poojanahalli Road, Off NH-7, Devanahalli Taluk, Kannamangala Post, Bangalore-562 110	-	1 week	7 June- 14 June	2 UPPCB HQ & 1 from each NAC Total 9	

10	Advance Instrumental Analytical Techniques (AAS, ICP-OES, XRF, GC-MS, ATDGC, HPLC, IC, EC/ OC, TOC etc.)	Offline	Analytical Instrumentation Division, National Environmental Engineering Research Institute, Nehru Marg, Nagpur – 440 020	–	1 week	15 June- 21 June	2 from UPPCB HQ	
11	Training on Preparation of Standard Operating Procedures for Analytical Techniques	Offline	IITR, Lucknow	–	1 week	12 July- 18 July	2 UPPCB HQ & 1 from each NAC Total 9	Timeline is subjected to availability of funds under XV FC
12	Training on Measurement Uncertainty	Offline	4-days Training conducted by BIS/ CIPET	–	4- days	16 Aug-19 Aug	2 UPPCB HQ & 1 from each NAC Total 9	Will be subjected to COVID-19 Pandemic Conditions
13	Laboratory Quality Management & Internal Audit as per ISO: IEC 17025:2017	Offline	4-days Training conducted by BIS/ CIPET	–	4- days	13 Sept-16 Sept	2 UPPCB HQ & 1 from each NAC Total 9	Will be subjected to COVID-19 Pandemic Conditions

14	Real Time Monitoring of Continuous Ambient Air Quality Monitoring (CAAQM), Merits, Demerits, Standard Operation & Maintenance Procedures, Data Validation, Interpretation & Presentation. Calibration & Quality Assurance, Uncertainty Aspects and Related Formats/ Check Lists	Offline	Private Vendor	-	3 days	20 April- 22 April	2 from UPPCB HQ	
15	Air Pollution Control Devices & OCEMS for various sectors	Offline	Environment Management Division, Engineering Staff College of India, GachiBowli, Hyderabad – 500 032	-	1 week	4 october-10 October	2 UPPCB HQ & 1 from each NAC Total 9	Will be subjected to COVID-19 Pandemic Conditions
16	Environmental Data Interpretation, Compilation, Analysis, Presentation and Reporting –	Offline	Indian Statistical Institute, 7, S.J.S. SansanwalMarg, New Delhi -110 016	-	1 week	18 Dec-24 Dec	2 UPPCB HQ & 1 from each NAC Total 9	Will be subjected to COVID-19 Pandemic Conditions

	Hands-on- Training and Case Study							
17	Environmental Legislations, Interpretation, Enforcement, Legal and Statutory Requirements – Case Studies	Offline	National Law School of India University, Post Bag No. 7201, Nagarbhavi, Bangalore – 560 072 (Karnataka)	–	1 week	3 Jan,22 - 9 Jan,22	2 from UPPCB HQ	Will be subjected to COVID- 19 Pandemic Conditions

**B. Training and Capacity building of Urban Local Bodies and Other Stakeholders**

S.No	Training Topics	Mode of Training	Training Agency	Duration/Timeline for Development of Training modules	Duration	Tentative Schedule	Tentative Number of Participants	
1	For Air Pollution Control System (APCS) Operators & Supervisors in Industries for effective functioning of APCS	online	UPPCB	Dec-21	1 Week	Jan-March 2022	50/ NAC	Timeline is subjected to availability of funds under XV FC
2	For Boilers Operators with the objective of ensuring Efficient & Pollution free operation of Boilers installed in the industries	online	UPPCB	Dec-21	1 Week	Jan-March 2022	50/ NAC	Timeline is subjected to availability of funds under XV FC

3	For employees of ULBs regarding Control of Air Pollution	online	UPPCB	Sep-21	5 Days	Oct 2021- March 2022	All concerned employees of ULBs	Timeline is subjected to availability of funds under XV FC
4	For Site Incharge and Supervisors of Construction & Infrastructure Development Projects for control of Dust Pollution and use of Dust App	online	UPPCB	Sep-21	3 Days	Oct 2021- March 2022	All operative construction projects	Timeline is subjected to availability of funds under XV FC
5	For Making the RWAs & Citizens to adopt environmentally friendly practices and motivate them to lead reduced pollution load lifestyles and recognising them as ParyavaranPrahar i along with development of a Mobile App	online	UPPCB	Sep-21	1 week	Oct 2021- March 2022	For Mass Awareness	Timeline is subjected to availability of funds under XV FC

**C. Training and Capacity building of Local Technical Institutes with the help of IoR identified under NKN**

S.No	Training Topics	Mode of Training	Training Agency	Duration/Timeline for Development of Training modules	Duration	Tentative Schedule	Tentative Number of Participants	
1	Preparation and Up gradation of Emission Inventories on GIS Platform along with Source Apportionment Studies and its use for upgradation of City Clean Air Action Plans	online	UPPCB	Dec-21	5 Days	Jan-March 2022	05/ Local Institutes	Timeline is subjected to availability of funds under XV FC
2	Air Quality Monitoring which includes Ambient AQM, Monitoring of Pollution Sources and Hotspots for intervention impact assessment along with data interpretation and proposed actions	online	UPPCB	Dec-21	3 days	Jan-March 2022	05/ Local Institutes	Timeline is subjected to availability of funds under XV FC
3	Assessment of Pollution Load of sources including stack monitoring, assessment of suspended dust by	online	UPPCB	Dec-21	4 Days	Jan-March 2022	50/ Local Institutes	Timeline is subjected to availability of funds

	roads etc.								under XV FC
--	------------	--	--	--	--	--	--	--	----------------

## c) Annex CB-3

कार्यालय : अपर नगर आयुक्त  
नगर निगम लखनऊ  
पत्रांक : SI-246/310-न०/310/43/31/70  
दिनांक : 09 मार्च, 2021

### आदेश

नेशनल क्लीन एयर प्रोग्राम के अन्तर्गत विभिन्न गतिविधियों को संचालित एवं मॉनिटरिंग किये जाने के दृष्टिगत श्री पंकज भूषण, पर्यावरण अभियन्ता, मोबाईल नं० 6389300020, ई-मेल envengrlmn@gmail.com नगर निगम, लखनऊ को नोडल अधिकारी नामित किया गया है। भारत सरकार के इस प्लैगशिप कार्यक्रम के दृष्टिगत नगर में बढ़ते वायु प्रदूषण के कारकों एवं इस सम्बन्ध में समुचित एवं प्रभावी कार्यवाही हेतु नगर आयुक्त महोदय की अध्यक्षता में निम्न कार्यों हेतु नगर निगम स्तर पर Air Quality Management Cell का गठन किया जाता है :-

1. वायु प्रदूषण करने वाले कारकों जैसे कचरे में आग लगाने, उपले जलाने, सड़क एवं पटरी पर भवन निर्माण सामग्री बिना ढके रखने वालों पर, कोयले की भट्टी जलाने वालों पर, ऐसे प्रतिष्ठान जो वायु प्रदूषण को बढ़ावा देने वाली गतिविधियों में सलिप है, का विन्डिकरण कर समुचित कार्यवाही करने के साथ-साथ ऐसे मार्गों का विन्डिकरण करना, जिनका भाग कच्चा है अथवा ऐसे तत्वों से आच्छादित है, जो वायु प्रदूषण को बढ़ावा देने में सहयोगी साबित होते हैं, पर प्रतिदिन एस0टी0पी0 के शोधित जल से पानी का छिड़काव किया जाना।
2. क्लीन एयर एक्शन प्लान को क्रियन्धित किये जाने के सम्बन्ध में सम्बन्धित विभाग से समन्वय स्थापित करते हुये सूचना एकत्रित कर ससमय सूचना निर्धारित प्रपत्र पर प्रेषित किया जाना।

### Air Quality Management Cell :-

- |                               |              |
|-------------------------------|--------------|
| 1. नगर आयुक्त                 | अध्यक्ष      |
| 2. अपर नगर आयुक्त (ए0डी0)     | सदस्य / सचिव |
| 3. मुख्य अभियन्ता (वि0 / यी0) | सदस्य        |
| 4. मुख्य अभियन्ता (सिविल)     | सदस्य        |
| 5. अधिशाषी अभियन्ता, जोन-3    | सदस्य        |
| 6. पर्यावरण अभियन्ता          | सदस्य        |
| 7. रामस्त जोनल अधिकारी        | सदस्य        |

उक्त आदेश तत्काल से प्रभावी होगा।

09/03/21  
(डा० अर्चना द्विवेदी)  
अपर नगर आयुक्त

### प्रतिलिपि :-

1. नगर आयुक्त महोदय को संज्ञानार्थ प्रेषित।
2. क्षेत्रीय अधिकारी, उ०प्र० प्रदूषण नियंत्रण बोर्ड, लखनऊ।
- 3- समस्त सम्बन्धित को आवश्यक कार्यवाही हेतु।

(डा० अर्चना द्विवेदी)  
अपर नगर आयुक्त

## d) Annex CB-4

### **Establishment of mobile enforcement units in million plus cities for control of Air Pollution**

As pressure on air quality increases, flexible and dynamic techniques are required to understand variation in air quality. New mobile air quality monitoring techniques are allowing us to intensively describe air quality, rather than relying on fixed sites to provide a representative picture of air quality. Mobile monitoring allows more opportunity to assess air quality in an area, using temporary sites which can be moved around multiple locations.

Broadly, mobile air quality monitoring involves deploying instruments for a short period at a temporary location, before moving them to another location. These deployments may be as short as a few hours or a few days. Often instruments are mounted in or on a vehicle, in a trailer or mounted temporarily. Regardless of the deployment, the site is treated as temporary, and the instrument is moved after a short period. Mobile monitoring can be a useful for assessing where to locate fixed sites in order to measure the highest concentrations of pollutants and maximize the value of the network. For example, let's say you want to understand the characteristics of a small area – mobile monitoring allows intensive, small scale campaigns which enable detailed understanding of local air quality. Mobile monitoring can often work out cheaper than fixed monitoring.

The vehicles for mobile enforcement unit will be used in enforcement purposes for taskforce constituted to control of Air Pollution. It will be helpful for the monitoring of implementation of city action plan for the control of air pollution. Therefore, three mobile enforcement units equipped with GPS (Global Positioning System) proposed in each million plus cities (Agra, Ghaziabad, Kanpur, Lucknow, Meerut, Prayagraj, Varanasi).

S.No.	Name of City	Present Status of Mobile Enforcement Units by Board under NCAP*	Proposed Mobile Enforcement Unit
1	Agra	2	3
2	Ghaziabad	-	3
3	Kanpur	3	3
4	Lucknow	4	3
5	Meerut	-	3
6	Prayagraj	3	3
7	Varanasi	3	3

e) \*Beside above department i.e. Agriculture, Nagar Nigam, Development Authority etc. has also been established the taskforce for the implementation of GRAP for control of air pollution.

## Action Taken Report of Lucknow City up to Feb-2021

### a) Enforcement

S. No.	Air pollution sources	No. of teams deputed for inspection	No. of total inspections	No. of defaulters	Action taken					
					Notices	Cases referred for fine under NGT Act.	Fine imposed	Fine collected (in Rs.)	Show cause notice	No. of Closures done
1.	Industrial activity	2	217	26	91	2	1507813	0	1	1
2.	Open burning <ul style="list-style-type: none"> <li>• Municipal</li> <li>• Biomass</li> </ul>	13	2682	78	96	101	133800	25000	8	0
3.	Dust from Building Construction projects/ Highways/ Building materials	15	961	91	59	3	9449187	1523438	0	0
4.	Dust from Construction & Demolition Activities	9	952	26	26	0	1890624	0	0	0
5.	Air Pollution from Brick Kilns	2	228	0	0	0	0	0	0	0
6.	Visible Polluting Vehicle	72	5216	4474	930	866	13300800	1937500	0	0
7.	Old Polluting Vehicle	66	177	177	72	72	222500	11400	0	0
<b>Total</b>		<b>179</b>	<b>10433</b>	<b>4872</b>	<b>1274</b>	<b>1044</b>	<b>26504724</b>	<b>3497338</b>	<b>9</b>	<b>1</b>

g) Annex CB-6

Letter No.:N.G.T.-652/81-7-2020-09(Writ)/2016 T.C.

**From,**  
Sudhir Garg,  
Principal Secretary,  
Government of Uttar Pradesh.

**To,**  
Member Secretary,  
National Disaster Management Authority,  
NDMA Bhawan, A-1, Safdarjung Enclave,  
New Delhi – 110029.

Environment, Forest &  
Climate Change Section-7,

Lucknow : Dated: 22 December, 2020

**Sub:-** Compliance of order of Hon'ble National Green Tribunal dated 20.11.2019 passed in O.A. No. 681/2018 in the matter of News item published in "The Times of India" Authored by Shri Vishwa Mohan titled "NCAP with multiple timelines to clean air in 102 cities to be released around August 15" reg.

Dear Sir,

Please refer to the captioned order of Hon'ble NGT dated 20.11.2019 vide which it was directed that the emergency arising out of severe air pollution levels may be treated as a disaster and an Emergency Response System may be developed accordingly. The relevant operative portion of the order dated 20.11.2019 is reproduced below-

*".....27. With regard to finalization of Emergency Response System (ERS), we are of view that the State Disaster Management Authorities in coordination with the SPCBs/PCCs and State Units of Meteorological Departments may include emergency as a part of disaster management and develop ERS accordingly which may be placed in public domain."*

In order to ensure compliance of this order, Uttar Pradesh Pollution Control Board had issued a direction under section 31A of the Air (Prevention and Control of Pollution) Act, 1981 dated 18.02.2020 to Uttar Pradesh Disaster Management Authority (UPSDMA) for development of Emergency Response System. The matter was also reviewed by Chief Secretary, Government of Uttar Pradesh on 02.12.2020 in which UPSMA submitted that the guidelines for treating the emergency arising out of severe air pollution levels as disaster and development of ERS have not been issued by the apex body namely National Disaster Management Authority (NDMA). It was decided in the said meeting dated 02.12.2020 that a request letter for issuance of the required guidelines may be sent to NDMA, Central Pollution Control Board and Ministry of Environment Forest & Climate Change, Government of India.

Therefore, it is requested that the Guidelines for treating the emergency arising out of severe air pollution levels as disaster and development of ERS accordingly may kindly be issued at the earliest so that the necessary steps may be taken up by the State for compliance of orders of Hon'ble NGT.

Yours Sincerely,

(Sudhir Garg)  
Principal Secretary.

---2

CEO(Lab)  
22-12-2020  
(आशीष तिवारी)  
मदरस सचिव

SAC(S)  
20/11/2020  
CEO

**Letter No.:N.G.T.-652/81-7-2020-09(Writ)/2016 T.C., Dated.**

**Copy:** For taking up necessary action for issuance of guidelines to-

1. Secretary, Environment, Forest & Climate Change, Government of India, Indira Paryavaran Bhawan, Jorgabh Road, New Delhi – 110003.
2. Chairman, Central Pollution Control Board Parivesh Bhawan, East Arjun Nagar, Delhi – 10032.
3. Member Secretary, UP State Disaster Management Authority, Picup Bhawan, B-2 Ground floor, Vibhuti Khand, Gomti Nagar, Lucknow, Uttar Pradesh 226010.
4. Member Secretary, UP Pollution Control Board, Lucknow.

  
( Sudhir Garg )  
Principal Secretary.



## Uttar Pradesh Pollution Control Board

### Public Awareness & Engagement Calendar FY - 2021-22

S. No.	Date	Theme/Issue	Organizing Department/Agency	Target Group	Source of Funding
1	April-June 2021	Clean Environment Hackathon, 2021 (Online Hackathon for moonshot awareness campaign tool to help people to assess environmental impact of their lifestyle, thereby coaxing them to reduce their environmental footprints.)	UPPCB	Students & Professionals	UPPCB/CSR Funds
2	April 2021- March 2022	ParyavaranPrahari Programme for orientation of people on various environmental issues by involving them in IEC activities	UPPCB	All Citizens	UPPCB Funds
3	22 <sup>nd</sup> April, 2021	World Earth Day – Restore Our Earth	Madhyamik Shiksha/Basic Education & Industries	Class 1 – 12/ Industries	Departmental Funds & CSR Funds

<b>S. No.</b>	<b>Date</b>	<b>Theme/Issue</b>	<b>Organizing Department/Agency</b>	<b>Target Group</b>	<b>Source of Funding</b>
<b>4</b>	5 <sup>th</sup> June	World Environment Day – Ecosystem Restoration	Environment, Forest & Climate Change Department U.P.	Schools/Colleges/ RWAs /Industries	Government Funds & CSR funds
<b>5</b>	1 <sup>st</sup> July – 7 <sup>th</sup> July, 2021	Van Mahotsav (Plantation Drives)	All Departments/Agencies/Industries and Individuals	Schools/Colleges/ RWAs/Industries/ Government Departments	Government Funds & CSR funds
<b>6</b>	16 <sup>th</sup> September, 2021	World Ozone Day - Ozone: All there is between you and UV	Environment, Forest & Climate Change Department U.P.	Schools/Colleges/ RWAs/Industries	
<b>7</b>	20 <sup>th</sup> September – 23 <sup>rd</sup> September, 2021	PUC Awareness Drive	Transport Department UP	All Stakeholders	Departmental Funding
<b>8</b>	24 <sup>th</sup> September, 2021 – 30 <sup>th</sup> September, 2021	Graded Response Action Plan Awareness Workshop	UPPCB & District Environment Committee	All Stakeholders	UPPCB Funds
<b>9</b>	1 <sup>st</sup> October, 2021	C&D Waste Management Awareness Workshop	Urban Development Department	CREDAI/Builders/Contractors	Departmental Funding

<b>S. No.</b>	<b>Date</b>	<b>Theme/Issue</b>	<b>Organizing Department/Agency</b>	<b>Target Group</b>	<b>Source of Funding</b>
<b>10</b>	2 <sup>nd</sup> October, 2021	Solid Waste Management – Engaging Ragpickers and Society	Urban Development Department	RWAs/Rag pickers/Waste Warriors	Departmental Funding
<b>11</b>	October, 2021 – Every Saturday	Plogging: Plog-a-thon	UPPCB	RWAs/Industries/Institutes/Schools	
<b>12</b>	25 <sup>th</sup> October, - 29 <sup>th</sup> October, 2021	Fire Crackers Awareness Campaign	Higher/Madhyamik/Basic Education Department & District Environment Committee	Schools/Colleges/RWAs	Departmental Funding
<b>13</b>	11 <sup>th</sup> January – 17 <sup>th</sup> January, 2022	Road Safety Awareness – Traffic Management & Air Pollution	Transport Department & Traffic Police	All Stakeholders	Departmental Funding
<b>12</b>	24 <sup>th</sup> January, 2022	Circular Electronics Day – Electronic Waste Awareness Workshop	UPPCB	All Stakeholders	UPPCB & CSR Funds
<b>13</b>	2 <sup>nd</sup> February, 2021	World Wetland's Day Awareness Programme	Environment, Forest & Climate Change Department U.P.	All Stakeholders	Departmental & CSR funding

*Note: Complete Programme details to be made available on [www.uppcb.com](http://www.uppcb.com) a month in advance*

i) Annex RD-1

Regional Office  
U.P.Pollution Control Board  
Lucknow

**Name of Drains in Lukcnow City**

S.No.	Place
1	Nagaria Nala
2	Sarkata Nala
3	Gaughat Nala
4	Pata Nala
5	Wazirganj Nala
6	Ghasiyari Mandi Nala
7	China Bazaar Nala
8	La Place Nala
9	Maheshganj Nala
10	Rupur Khadra Nala
11	Mohan Meakin Nala
12	Daliganj -1 Nala
13	Trans Gomti Nala
14	Ghaila Drain
15	Japling Road Nala
16	Mahanagar -Nishatganj Nala
17	Baba ka Purwa Nala
18	Kukrail Nala
19	N.E.R. U/S Nala
20	N.E.R. D/S Nala
21	Daliganj-2 Nala
22	Arts College Nala
23	Hanuman Setu Nala
24	Kedarnath Nala
25	G.H. Canal
26	Jiamau Nala
27	La' Martienere Drain
28	Sahara Shahr Drain
29	Bairikala Drain
30	Faizullaganj U/S Drain
31	Faizullaganj D/S Drain
32	Gomti Nagar Drain
33	Gomti Nagar Extension Drain

j) Annex RD-2

**RD 1.4 Black topping**

क्र०सं०	कार्य का नाम
1	महा नगर वार्ड रहीम नगर नई बस्ती मालती सिंह तोमर के घर से शिव चन्द पब्लिक स्कूल तक पेवर द्वारा सड़क साइड पटरी पर इण्टरलाकिंग का कार्य।
2	इन्दिरा प्रियदर्शनी वार्ड के अन्तर्गत शिवाजीपुरम एवं इन्दिरा नगर सेक्टर-11 की आन्तरिक गलियों में पेवर फिनिशर द्वारा सड़क का नवनिर्माण कार्य।
3	इन्दिरा प्रियदर्शनी शिवांश इन्क्लेव जरहरा एवं शिव सिटी निकट मानस ग्रीन में सड़क का पेवर द्वारा सुधार कार्य।
4	डालीगंज निरालानगर सरनदास मन्दिर से परवरिस स्कूल तक पेवर द्वारा सड़क सुधार कार्य।
5	राजीव गांधी प्रथम विवेक खण्ड में एवन ब्रेकरी से मा० जस्टिस श्री रजनीश कुमार के मकान के सामने से ट्रिन्का होटल तक नाली इण्टरलाकिंग एवं सड़क का पेवर फिनिशर द्वारा सुधार कार्य।
6	मनकामेश्वर डालीगंज चौराहे से गोकरन नाथ मिश्रा पार्क होते हुए हबीबउल्लाह चौराहा तक प्लान्ट द्वारा सड़क का कार्य।
7	राजीव गांधी प्रथम विवेक खण्ड में एवन ब्रेकरी से मा० जस्टिस श्री रजनीश कुमार के मकान के सामने से ट्रिन्का होटल तक नाली इण्टरलाकिंग एवं सड़क का पेवर फिनिशर द्वारा सुधार कार्य।
8	मालवीय नगर में शाही जी के मकान से पी०टी०सी० तक एवं छोटे चौराहे से तिकोनी फील्ड के तीनों तरफ पेवर द्वारा सड़क सुधार एवं अलमाइटी स्कूल के पीछे की दीवार मरम्मत का कार्य।
9	राजाजीपुरम स्पर्श डायनोस्टिक सेन्टर से ई ब्लॉक सब्जी मण्डी के निकट सड़क के दोनों तरफ इ०ल० एवं पेवर द्वारा सड़क सुधार कार्य।
10	लाल बहादुर शास्त्री प्रथम के अन्तर्गत से०-20 में के०पी० सक्सेना मार्ग से म०सं०-20/144 तक सड़क का पेवर फिनिशर द्वारा सुधार कार्य।
11	इन्दिरा नगर वार्ड सेक्टर 15 इन्दिरा नगर की सड़कों पर पेवर से एक कोट डामर का कार्य।
12	जयशंकर प्रसाद चेतन बिहार में एम०जी० 97 श्री एन० यादव तथा पूर्व पार्श्व नीलिमा शुक्ला के आवास तथा मदन केयर स्कूल एवं सेवा हास्पिटल के बगल में सड़क नाली एवं साइड पटरी का निर्माण कार्य।
13	विद्यावती प्रथम सेक्टर एफ विस्तार में आन्तरिक गलियों में नाली सड़क का सुधार कार्य।
14	शंकरपुरवा तृतीय विकास अपार्टमेन्ट बाजपेयी टिम्बर से मकान से म०सं०-7/689 सेक्टर 7 एवं 8 होते हुए मुख्य मार्ग एच०वी० पब्लिक स्कूल तक नाली एवं सड़क का निर्माण कार्य।
15	शारदानगर प्रथम रुचिखण्ड में न्यू लाली टेलर के पास म०सं०-ई-4/43 के सामने से होते हुए ई-4/10 के आगे अलशरीफ के घर पास सड़क एवं नाली का कार्य।

**Monitoring of total Road Dust and Dust  
Particles up to 75 micron  
(aerodynamic particle) on selected  
main roads of Lucknow City**



**CENTRAL LABORATORY  
U.P. POLLUTION CONTROL BOARD  
LUCKNOW**

**Date of Monitoring:  
29 October & 02 November 2020**

## I) Annex RD-4

### **Monitoring Locations**

Roads monitored in Sept-2020 are re-monitored in Oct/Nov-2020. Details are as under:

1. Front Road of U.P.P.C.B Head office building, Gomti Nagar, Lucknow.
2. Main Road Indira Gandhi Partisthan, Gomti Nagar, Lucknow.
3. Lohia Path, Gomti Nagar, Lucknow.
4. Patrakar Puram, Gomti Nagar, Lucknow.
5. A-Block, Indira Nagar, Lucknow.
6. Shaheed Path, Lucknow.
7. Ring Road, Jagrani Hospital, Lucknow.
8. Husain Ganj, Gurudwara Road, Lucknow.
9. Alambagh Police station to Alambagh Bus station road Lucknow.
10. Near Ravindralay, Station Road, Charbagh, Lucknow.
11. Mahatma Gandhi Marg, Lucknow.



## 2.1 विकास अनुज्ञा हेतु अनिवार्यताएं

- 2.1.1 अनुज्ञा हेतु आवेदन
- (I) विकास अनुज्ञा के लिये निर्धारित प्रपत्र (परिशिष्ट-1) पर आवेदन पत्र की दो प्रतियाँ, मानचित्रों के चार सेट/कम्प्यूटरीकृत ड्राइंग (.dwg या समकक्ष फार्मेट में) सी.डी. में नियत शुल्क अदा करने की रसीद सहित जमा किए जाएंगे।
  - (II) जमा किये जाने वाले मानचित्रों में, 'की प्लान', 'महायोजना में स्थिति का मानचित्र', 'साइट प्लान', 'तलपट मानचित्र' और 'सर्विसेज प्लान' भी शामिल होंगे।
  - (III) मानचित्र पर अनुज्ञा प्रदत्त हो जाने पर एक सेट प्राधिकरण में अभिलेख हेतु रखा जाएगा।
  - (IV) समस्त मानचित्र अनुज्ञापित व्यक्ति द्वारा तैयार किए जाएंगे और उनके द्वारा नाम, पता, योग्यता और प्राधिकरण की अनुज्ञापित संख्या दर्शाते हुए हस्ताक्षर किए जाएंगे। इसके अतिरिक्त भू/भवन स्वामी के हस्ताक्षर भी होंगे।
- 2.1.2 सूचनाएं एवं दस्तावेज
- 2.1.2.1 प्राधिकरण योजना में आवेदन पत्र, यथास्थिति निम्नलिखित सूचनाओं और दस्तावेजों के साथ जमा किया जाएगा:-
- (I) कब्जा पत्र तथा लीज/लाइसेन्स डीड के साथ जारी साइट प्लान की प्रतिलिपि।
  - (II) भू-खण्ड के स्वामित्व समर्थक दस्तावेज की प्रति।
- 2.1.2.2 अन्य क्षेत्रों/ योजनाओं में आवेदन पत्र यथास्थिति निम्नलिखित सूचनाओं और दस्तावेजों के साथ जमा किया जाएगा:-
- (I) आवेदक के स्वामित्व समर्थक दस्तावेज की प्रति या रजिस्ट्रीकृत विलेख।
  - (II) साइट प्लान (जिसमें भू-खण्ड संख्या और क्षेत्रफल/भवन की संख्या, गाँव, मोहल्ला का नाम, आदि का उल्लेख होगा)।
  - (III) नजूल अथवा इम्प्रूवमेन्ट ट्रस्ट की भूमि होने की दशा में सम्बन्धित विभाग से फ्री-होल्ड डीड अथवा अनापत्ति प्रमाण-पत्र।
- 2.1.2.3 'की-प्लान' भूखण्डों के उप-विभाजन अथवा कालोनी के विकास या पुनर्विकास की अनुज्ञा हेतु आवेदन-पत्र के साथ 'की-प्लान' जिसमें उत्तर दिशा-सूचक और पैमाना (जो 1:10,000 से कम न हो) तथा उप-विभाजन हेतु प्रस्तावित भूमि की स्थिति को दर्शाया गया हो।
- 2.1.2.4 साइट प्लान
- (I) आवेदक के स्वामित्व की भूमि के सजरा संख्या या अन्य स्थानीय प्राविधानों सहित सीमावर्ती भूमि के विवरण दिए जाएंगे।
  - (II) सीमावर्ती भूमि आवेदक के स्वामित्व में होने पर तथा पूर्व में उप-विभाजन स्वीकृत होने पर उसमें उपलब्ध सुविधाओं और प्रस्तावित स्थल हेतु विद्यमान पहुँच मार्गों का भी उल्लेख होगा।
    - (क) प्रस्तावित उप-विभाजन में स्थल से मुख्य सड़क या मार्ग तक पहुँचने के स्थान की वर्तमान दूरी, सड़क का नाम एवं चौड़ाई के उल्लेख सहित दर्शाए जाएंगे।
    - (ख) समस्त विद्यमान संरचनाओं और 'फीचर्स' की स्थिति जैसे हार्डेशन लाइन, टेलीफोन/बिजली के खम्भे, अण्डर ग्राउण्ड पाइप लाइनें, पेड़, भवन, रेलवे लाइन, आदि जो स्थल की सीमा से 30 मीटर के भीतर हों, दर्शाई जाएंगी।

(ग) भूखण्ड की समस्त मुख्य भौतिक विशेषताएं जिनके अन्तर्गत किसी जलाशय की स्थिति और लगभग आकार, बाढ़ग्रस्त क्षेत्र और स्थल का ढाल (1:20 से अधिक होने पर 0.3 मीटर के अन्तराल पर समोच्च रेखाएं (कन्टूर) सहित) दर्शाई जाएंगी।

(घ) महायोजना/जोनल प्लान में स्थल की स्थिति।

(ङ.) प्रयुक्त पैमाना और उत्तर दिशा-सूचक।

2.1.2.5 उप-  
विभाजन  
तलपट  
मानचित्र

उप-विभाजन तलपट मानचित्र 10 हेक्टेयर तक के भूखण्डों हेतु 1:500, 10 हेक्टेयर से 50 हेक्टेयर तक के भूखण्डों हेतु 1:1000 तथा 50 हेक्टेयर से अधिक के भूखण्डों हेतु 1:2000 के पैमाने पर होगा तथा उसमें निम्नलिखित विवरण दर्शाये जाएंगे:-

- (I) पैमाना तथा उत्तर दिशा-सूचक।
- (II) स्थल के अन्दर समस्त प्रस्तावित एवं विद्यमान सड़कों की चौड़ाई।
- (III) भूखण्डों के माप सहित सैट-बैक लाइन्स तथा भूखण्डीय विकास की पद्धति यथा 'रो-हाउसिंग', 'सेमी-डिटेल्ड' अथवा डिटेल्ड।
- (IV) सर्विसेज़ प्लान जिसमें नालियाँ, वाटर-सप्लाई नेटवर्क, सीवर, इलैक्ट्रिक लाइन्स, सामुदायिक सुविधाएं एवं सेवाएं, आदि एवं इनकी वाह्य विद्यमान/प्रस्तावित सुविधाओं के साथ संयोजन की व्यवस्था दर्शायी गयी हो।
- (V) तालिका जिसमें उप-विभाजन तलपट मानचित्र के अन्तर्गत समस्त भूखण्डों के आकार, क्षेत्रफल और उपयोग का विवरण दिया गया हो।
- (VI) तालिका जिसमें स्थल का सम्पूर्ण क्षेत्र, सड़कें, खुले स्थान, विभिन्न उपयोगों के भूखण्ड यथा आवासीय, व्यवसायिक, सामुदायिक सुविधाएं तथा अन्य सार्वजनिक उपयोग (जो उप-विभाजन में प्रस्तावित हों), के सम्पूर्ण क्षेत्रफल के प्रतिशत का विवरण।
- (VII) निर्मित क्षेत्र में स्थित भूखण्डों हेतु प्रस्तावित उप-विभाजन की दशा में उपर्युक्त (I) से (VI) तक वर्णित विवरण के अतिरिक्त विद्यमान सड़क से पहुँच मार्ग की सुविधा भी दर्शाई जाएगी।
- (VIII) लैण्डस्केप प्लान (वृक्षारोपण सहित)।
- (IX) ग्राउन्ड वाटर के संरक्षण एवं रिचार्जिंग हेतु सक्षम प्राधिकारी द्वारा निम्न प्राविधान सुनिश्चित कराए जाएंगे:-

(क) नयी योजना बनाने से पूर्व क्षेत्र का जियोलॉजिकल/हाइड्रोलॉजिकल /हाइड्रोजियोलॉजिकल सर्वेक्षण कराया जाए एवं भू-जल की रिचार्जिंग हेतु स्थानीय आवश्यकतानुसार उपयुक्त पद्धति को अपनाया जाए।

- (ख) 10 एकड़ से अधिक क्षेत्रफल की योजनाओं के ले-आउट प्लान्स में पार्क एवं खुले क्षेत्र हेतु प्रस्तावित भूमि के अंतर्गत उपयुक्त स्थलों पर जलाशय/जलाशयों का निर्माण किया जाएगा जिनका क्षेत्रफल कुल योजना क्षेत्रफल का न्यूनतम 01 प्रतिशत होगा। जलाशय के निर्माण के पूर्व संबंधित योजना के अंतर्गत वर्षा जल के प्राकृतिक कैचमेन्ट एरिया को चिन्हित करते हुए वर्षा जल के आयतन, क्षेत्र के हाइड्रोजियोलॉजिकल, टोपोग्राफी, लीथॉलॉजी, मृदा गुणों तथा प्रस्तावित जलाशय में वर्षा जल के संभावित ठहराव (रिटेन्शन) व "स्टेगनेशन" का अध्ययन एवं तत्संबंधी फिजिबिलिटी का आंकलन किया जाए और उसके अनुसार ही जलाशय का आकार एवं गहराई निर्धारित की जाए, परन्तु जलाशय की अधिकतम गहराई 02 मीटर रखी जाए। इसके अतिरिक्त जलाशय में केवल उसी योजना के "सरफेस-रन-आफ" को निस्तारित करने की व्यवस्था की जाए, प्रदूषित जल एवं उत्प्रवाह को उसमें न मिलाया जाए। पार्क व खुले क्षेत्र के अन्तर्गत निर्धारित मानकों के अनुसार एक कोने में रिचार्ज पिट/रिचार्जशैफ्ट बनाए जाएं। ऐसे रिचार्ज पिट/रिचार्ज शैफ्ट तथा जलाशय का निर्माण क्षेत्रीय हाइड्रोजियोलॉजी के अनुरूप एवं भू-जल के ढलान की दिशा में भूगर्भ जल विभाग के परामर्श के अनुसार किया जाए।
- (ग) पार्कों में पक्का निर्माण, पक्के पेवमेन्ट सहित 5 प्रतिशत से अधिक न किया जाए तथा फुटपाथ एवं ट्रेक्स यथासम्भव 'परमीएबिल' या 'सेमी परमीएबिल परफोरेटेड ब्लॉक्स' के प्रयोग से ही बनाए जाएं। वर्षा जल के अधिकतम भूमिगत रिसाव को पार्क एवं खुले क्षेत्रों में प्रोत्साहित किया जाए।
- (घ) सड़कों, पार्कों तथा खुले स्थान में ऐसे पेड़ पौधों का वृक्षारोपण किया जाएगा जिनको जल की न्यूनतम आवश्यकता हो तथा जो कम जल ग्रहण करके ग्रीष्म ऋतु में भी हरे भरे रह सकें।
- (ङ.) शासकीय अभिकरणों/निजी विकासकर्ताओं/सहकारी आवास समितियों द्वारा प्रस्तावित नई योजनाओं के ले-आउट प्लान्स में दुर्बल एवं अल्प आय वर्ग को छोड़कर अवस्थापना सुविधाओं यथा जलापूर्ति, ड्रेनेज एवं सीवरेज के नेटवर्क के साथ-साथ रूफ टॉप रेन वाटर हार्वेस्टिंग के माध्यम से भू-जल की सामूहिक रिचार्जिंग हेतु अन्य पृथक नेटवर्क का प्राविधान किया जाए, जिससे व्यक्तिगत भूखण्डों/ भवनों हेतु रिचार्जिंग पिट से लेकर उपयुक्त स्थलों पर रिचार्जिंग स्ट्रक्चर्स की व्यवस्था हो।
- (च) शासकीय अभिकरणों/निजी विकासकर्ताओं/सहकारी समितियों द्वारा विकसित योजनाओं में 100 वर्ग मीटर अथवा उससे अधिक क्षेत्रफल के सभी प्रकार के भूखण्डों में रेन वाटर हार्वेस्टिंग पद्धति की स्थापना किया जाना अनिवार्य होगा। किन्तु 300 वर्ग मीटर से कम क्षेत्रफल के भूखण्डों पर निर्मित होने वाले भवन के सम्बन्ध में मात्र यह बाध्यता होगी कि भवनों की छत से वर्षा जल का सामूहिक रिचार्ज योजना के नेटवर्क में ही प्रवाहित किया जाए, जबकि 300 वर्ग मीटर अथवा उससे अधिक क्षेत्रफल के भूखण्डों में यदि सामूहिक रिचार्ज नेटवर्क नहीं हो, तो भवन स्वामी को स्वयं ही इस पद्धति की स्थापना करना अनिवार्य होगा।

2.1.2.6	विशिष्टियाँ	भूखण्ड के उप-विभाजन की अनुज्ञा हेतु निम्नलिखित विशिष्टियाँ व विवरण प्रस्तुत किये जाएंगे :- (i) प्रस्तावित समस्त विकास कार्यो यथा सड़कों और गलियों की सामान्य विशिष्टियाँ, उनके ढाल और पेविंग, नालियाँ (साइड ड्रेन), पेयजल आपूर्ति का प्राविधान, मल व कूड़ा निस्तारण का प्रबन्ध, मार्ग-प्रकाश, खेल के मैदान, पार्क और सामुदायिक उपयोग विकास के विवरण। (ii) स्थल के समीप उपलब्ध वाह्य अवस्थापना सुविधाएं यथा सीवेज निस्तारण स्थल, जल-निकासी व्यवस्था (नाला आदि), मुख्य सड़क, विद्युत-आपूर्ति व्यवस्था, जलापूर्ति हेतु स्रोत, इत्यादि। (iii) औद्योगिक इकाईयों की स्थिति में उत्सर्गों के प्रकार एवं मात्रा। (iv) विकास प्राधिकरणों, आवास एवं विकास परिषद एवं निजी विकासकर्ताओं द्वारा विकसित की जाने वाली कालोनियों में टेलीकाम इन्फ्रास्ट्रक्चर हेतु भूमिगत टेलीकाम डक्ट अनिवार्य रूप से बनाया जायेगा।
2.1.3	विकास अनुज्ञा शुल्क का आधार एवं गणना	प्राधिकरण द्वारा विकास अनुज्ञा हेतु जमा कराये जाने वाले शुल्क (विकास शुल्क एवं अन्य निर्धारित शुल्क की गणना से सम्बन्धित विवरण आवेदक को अनिवार्य रूप से उपलब्ध कराया जाएगा जिसमें शुल्क लिए जाने का आधार (अर्थात् सम्बन्धित शासनादेश/प्राधिकरण आदेश का संदर्भ) स्पष्ट रूप से दिया गया हो।
2.1.4	विकास अनुज्ञा हेतु अनुबन्ध	विकास अनुज्ञा जारी करने से पूर्व प्राधिकरण द्वारा निर्धारित शर्तों के अनुसार आवेदक के साथ विकास अनुबन्ध निष्पादित किया जाएगा।
2.1.5	विकास अनुज्ञा-पत्र की वैधता	(i) एक बार दी गई अनुज्ञा अधिकतम पाँच वर्ष के लिए वैध होगी। उक्त अवधि में आवेदक द्वारा पूर्णता सम्बन्धी प्रमाण-पत्र प्राधिकरण से निर्धारित प्रक्रियानुसार प्राप्त किया जाएगा। (ii) प्रार्थी के आवेदन पर उक्त अवधि के पश्चात् प्राधिकरण द्वारा निर्धारित नवीनीकरण/मानचित्र शुल्क लेकर अधिकतम तीन वर्षों हेतु समयवृद्धि दी जा सकती है।
2.1.6	विकास के प्रारम्भ की सूचना	अनुज्ञा के अधीन विकास प्रारम्भ करने पर आवेदक द्वारा उसकी सूचना विहित प्रपत्र (परिशिष्ट-2) में दी जाएगी।
2.1.7	विकास के समय विचलन	विकास के दौरान यदि स्वीकृत प्लान में कोई विचलन है या विचलन किया जाना अभिप्रेत है, तो प्रस्तावित विचलन निष्पादित करने के पूर्व प्राधिकरण से अनुज्ञा प्राप्त की जाएगी।
2.1.8	पूर्णता प्रमाण-पत्र	विकास कार्य पूर्ण हो जाने के पश्चात् अनुज्ञापित तकनीकी व्यक्ति निर्धारित प्रारूप (परिशिष्ट-3) में सूचना देगा और उसके साथ मानचित्र की प्रति/कम्प्यूटरीकृत ड्राइंग (.dwg या समकक्ष फॉर्मेट में) सी.डी. में जमा करेगा, जिसके आधार पर प्राधिकरण द्वारा पूर्णता प्रमाण-पत्र जारी किया जाएगा। पूर्णता प्रमाण-पत्र की सम्पूर्ण प्रक्रिया अनुलग्नक-2 के अनुसार होगी।

## 2.2 खुले स्थान

- 2.2.1 (क) जोनल डेवलपमेंट प्लान पर्यावरण एवं पारिस्थितिकीय संतुलन के उद्देश्य से जोनल डेवलपमेंट प्लान के अन्तर्गत जोन के कुल क्षेत्रफल की न्यूनतम 5 प्रतिशत भूमि पार्क एवं खुले स्थल/हरित क्षेत्र के रूप में आरक्षित की जायेगी।
- (ख) ले-आउट प्लान
- (i) आवासीय भू-उपयोग आवासीय ले-आउट प्लान, जो जोनल डेवलपमेंट प्लान का भाग हो, के अन्तर्गत खुले स्थानों हेतु ले-आउट के कुल क्षेत्रफल की न्यूनतम 10 प्रतिशत भूमि आरक्षित की जायेगी, जिसे 'टाट-लाट', पार्क तथा खेल के मैदान के रूप में विकसित किया जाएगा। जोनल डेवलपमेंट प्लान प्रभावी न होने की दशा में पार्क एवं खुले स्थानों हेतु ले आउट प्लान के कुल क्षेत्रफल की न्यूनतम 15 प्रतिशत भूमि आरक्षित की जायेगी। यदि किसी योजना के ले आउट प्लान में मानक के अनुसार पार्क एवं खुले स्थल हेतु भूमि आरक्षित की गई हो, तो उस योजना में 'ग्रुप हाउसिंग' भूखण्ड के सापेक्ष पुनः पृथक से पार्क एवं खुले स्थल का प्राविधान किया जाना आवश्यक नहीं होगा।
- (ii) अनावासीय भू-उपयोग अनावासीय क्षेत्र के ले-आउट प्लान, जो जोनल डेवलपमेंट प्लान का भाग हो, के अन्तर्गत पार्क एवं हरित पट्टिकाएं और पारिस्थितिकी का संतुलन बनाए रखने के लिये खुले स्थान का क्षेत्रफल ले-आउट के कुल क्षेत्रफल का 5 प्रतिशत होगा, जिसे पार्क, ग्रीनरी/ग्रीन बैल्ट, इत्यादि के रूप में विकसित किया जायेगा। जोनल डेवलपमेंट प्लान प्रभावी न होने की दशा में खुले स्थानों हेतु ले-आउट के कुल क्षेत्रफल की न्यूनतम 10 प्रतिशत भूमि आरक्षित की जायेगी।
- टिप्पणी: उपर्युक्त प्रस्तर-2.2.1 के (i) तथा (ii) के अन्तर्गत अपेक्षित खुले स्थान महायोजना में प्रस्तावित खुले स्थान के अतिरिक्त होंगे अर्थात् महायोजना में प्रस्तावित खुले स्थान को सम्मिलित करते हुए तलपट मानचित्र प्रस्तुत किए जाने की स्थिति में भी उपर्युक्त प्रस्तर-2.2.1 के (i) एवं (ii) की अपेक्षानुसार खुले स्थान का अलग से प्राविधान किया जाना अनिवार्य होगा। रेन वाटर हार्वेस्टिंग हेतु अपेक्षित भूमि की गणना इसी प्रतिशत में सम्मिलित की जा सकती है। परन्तु 3000 वर्ग मीटर क्षेत्रफल से कम भूखण्डों का उप-विभाजन प्रस्तावित होने की दशा में खुले स्थान का प्राविधान अनिवार्य नहीं होगा।
- 2.2.2 खुले स्थान के मानक
- (i) खुले स्थान की न्यूनतम औसत चौड़ाई 7.5 मीटर होगी तथा खुले स्थान का न्यूनतम क्षेत्रफल 200 वर्ग मीटर होगा। स्थल की भौतिक आकृति के दृष्टिगत प्राधिकरण द्वारा भिन्न आकार में खुले स्थान इस प्रतिबन्ध के साथ अनुमन्य किए जा सकेंगे कि उनसे समुदाय की आवश्यकताओं की पूर्ति सुनिश्चित हो।
- (ii) खुले स्थान की सीमा यथास्थिति भूखण्ड की सीमा/बिल्डिंग लाइन तक मान्य होगी। परन्तु भूखण्ड की सीमा से 3.0 मीटर तक के स्थान को इस प्रतिबन्ध के अधीन पाथ-वे के रूप में रखा जायेगा, कि ऐसे पाथ-वे का क्षेत्रफल प्रश्नगत खुले स्थान के कुल क्षेत्रफल से 5 प्रतिशत से अधिक नहीं होगा। ऐसे पाथ-वेज अनिवार्यतः परफोरेटेड ब्लॉक्स/सामग्री से निर्मित किए जायेंगे।
- 2.2.3 लैंडस्केप प्लान सक्षम प्राधिकारी द्वारा मानचित्र स्वीकृति के पूर्व लैंडस्केप प्लान/वृक्षारोपण के निम्न प्राविधानों को सुनिश्चित किया जाएगा तथा पूर्णता-पत्र जारी करने से पूर्व स्थल पर वृक्षारोपण की पुष्टि भी की जाएगी :-
- (i) 9 मीटर तथा इससे अधिक परन्तु 12 मीटर से कम चौड़ी सड़कों के एक ओर तथा 12 मीटर चौड़ी सड़कों के दोनों ओर अधिकतम 10-10 मीटर की दूरी पर वृक्षारोपण किया जाएगा। अधिक चौड़ाई की सड़कों में डिवाइडर, फुटपाथ एवं ब्लैक टॉप के अलावा खाली छोड़ी जा रही समस्त भूमि पर वृक्षारोपण किया जाएगा।
- (ii) औद्योगिक विकास मानचित्र के साथ लैंडस्केपिंग प्लान का अनुमोदन भी आवश्यक होगा जिसमें कुल खुले स्थल के भाग में प्रति हेक्टेयर 125 पेड़ की दर से पेड़ लगाए जाएंगे।

- (III) बड़े प्रदूषणकारी उद्योग को आवासीय क्षेत्र से सघन वृक्षारोपण द्वारा पृथक किया जायेगा जो औद्योगिक क्षेत्रफल का 15 प्रतिशत होगा।
- (IV) वाणिज्यिक योजना में कुल खुले स्थल के न्यूनतम 20 प्रतिशत भाग पर 'ग्रीनरी' होगी जहाँ प्रति हेक्टेयर न्यूनतम 50 पेड़ की दर से पेड़ लगाये जायेंगे।
- (V) संस्थागत, सामुदायिक सुविधाएं, क्रीडास्थल/खुले क्षेत्रों तथा पार्क के न्यूनतम 20 प्रतिशत भाग पर 'ग्रीनरी' होगी जहाँ न्यूनतम 125 पेड़ प्रति हेक्टेयर की दर से वृक्षारोपण किया जाएगा।
- (VI) आर्थिक दृष्टि से कमजोर वर्ग, मलिन बस्ती सुधार योजना में प्रति 50 परिवार पर न्यूनतम 100 वर्ग मीटर क्षेत्रफल के स्थल पर समूह के रूप में पेड़ लगाए जाएंगे।

## n) Annex RD-6

### Regional Office Pollution Control Board, Lucknow

#### Dust App Audit Sheet

Sr. No.	Site/Project name	Site Incharge Mobile no.	District	Date of Registration	Site Self Audit Status	Score	Grade	Physical Audit Date by UPPCB	Revised Score by RO/HQ
1	Vivassa Estate	9450049638	Lucknow	30-11-20	<u>Disabled</u>	125	Excellent	05-03-21	101
2	Rishita Manhattan	9792000398	Lucknow	23-11-20	<u>Disabled</u>	113	Very Good	04-03-21	73
3	Eldeco Shaurya	9721457130	Lucknow	22-02-21	<u>Disabled</u>	125	Excellent	05-03-21	78
4	Elevated Saheed path Flyover	7905925660	Lucknow	20-02-21	<u>Disabled</u>	83	Satisfactory	10-03-21	62
5	IRCTC BUGET HOTEL	7355458661	Lucknow	18-02-21	<u>Disabled</u>	106	Very Good	04-03-21	70
6	HCL IT CITY PROJECT	9716022828	Lucknow	18-02-21	<u>Disabled</u>	123	Excellent	05-03-21	78
7	ROHIT HEIGHTS	9792223456	Lucknow	18-02-21	<u>Disabled</u>	71	Satisfactory	10-03-21	77
8	Excella Kutumb	7080606070	Lucknow	18-02-21	<u>Disabled</u>	71	Satisfactory	10-03-21	72
9	OMAXE HI TECH CITY	8178192913	Lucknow	18-02-21	<u>Disabled</u>	135	Excellent	04-03-21	94
10	OMAXE INTIGRATED TOWNSHIP	9258043656	Lucknow	17-02-21	<u>Disabled</u>	133	Excellent	04-03-21	94
11	Kabir Nagar Devpur Para Multistoried Scheme	9918001590	Lucknow	10-02-21	<u>Disabled</u>	150	Excellent	10-03-21	108
12	Shaheed Path Flyover	8765973520	Lucknow	09-10-20	<u>Disabled</u>	43	Poor	05-03-21	36
13	Rishita mulberry Heights	9792000387	Lucknow	08-10-20	<u>Disabled</u>	108	Very Good	04-03-21	84
14	SAI FARMS	9336571113	Lucknow	18-02-21	<u>Disabled</u>	71	Satisfactory	10-03-21	0

## o) Annex VE-1

क्षेत्रीय कार्यालय  
उ०प्र० प्रदूषण नियंत्रण बोर्ड  
लखनऊ।

### जनपद-लखनऊ में वायु-गुणवत्ता सुधार हेतु पटरी इण्टरलाकिंग हेतु चिन्हित मुख्य सड़कों के संबंध में निरीक्षण आख्या :-

आपके निर्देशानुसार जनपद-लखनऊ में वायु गुणता के सुधार हेतु सड़कों के किनारे स्थापित इण्टरलाकिंग व्यवस्था के सम्बंध में निरीक्षण/सर्वेक्षण अधोहस्ताक्षरकर्ताओं द्वारा दिनांक 19/01/2021 से 21/01/2021 के मध्य किया गया। निरीक्षण/सर्वेक्षण के समय पाया गया कि सड़कों के किनारे इण्टरलाकिंग की व्यवस्था न होने के कारण वाहनों के अवागमन के दौरान धूल कण उड़ने की समस्या बनी रहती है, जिससे शहर की वायु गुणता प्रभावित होना स्वाभाविक है। सड़कों का विवरण निम्नवत् है:-

क्रमांक	सड़क का विवरण	लम्बाई (कि०मी०)
1	राजाजीपुरम मे कोठारी बन्धु पार्क से जलालपुर फाटक तक	1.5
2	अलीगंज सेक्टर जी शौचालय से गुलाब वाटिका होते हुए मामा चौराहे तक।	1.0
3	अलीगंज मे छुईयापुरवा चौराहे से जस्टिस सुनीता चन्द्रा के मकान होते हुए प्रभात चौराहे तक।	1.6
4	निराला नगर 8 नम्बर चौराहे से पोस्ट आफिस तक एवं शरनदास मंदिर सड़क साइड पटरी पर इण्टरलाकिंग टाइल्स का कार्य।	0.54
5	लोहिया चौराहा से अम्बेडकर चौराहा तक अम्बेडकर चौराहा से एस०आर०एस० माल तक पटरी पर इण्टरलाकिंग टाइल्स का कार्य। (कुल लम्बाई 2670.00मी०)	1.7
6	अम्बेडकर चौराहा से सी०एम०एस० चौराहा होते हुए दयाल चौराहा, ग्वारी चौराहा होते हुए हुसेडिया चौराहा तक पटरी पर इण्टरलाकिंग टाइल्स का कार्य। (कुल लम्बाई 3200.00मी०)	4.89
7	हुसेडिया चौराहा से पत्रकारपुरम होते हुए कैप्टन मनोज पाण्डेय से सी०एम०एस० तक पटरी पर इण्टरलाकिंग टाइल्स का कार्य। (कुल लम्बाई 2800.00मी०)	4.4
8	ग्वारी चौराहा से पत्रकारपुरम चौराहा होते हुए स्टेशन रोड तक पटरी पर इण्टरलाकिंग टाइल्स का कार्य। (कुल लम्बाई 1900.00मी०)	3.2
9	हेनीमैन चौराहा से चिनहट तिराहा तक पटरी पर इण्टरलाकिंग टाइल्स का कार्य। (कुल लम्बाई 2630.00मी०)	3.8
10	अर्जुनगंज रोड पर दोनों तरफ शहीद पथ पलाई ओवर से मरी माता मन्दिर तक साइड पटरी इण्टरलाकिंग टाइल्स का कार्य।	2.16
11	अक्छ चौराहे से चारबाग रेलवे तक	5.1
12	कानपुर रोड मुख्य मार्ग से मानकनगर रेलवे स्टेशन तक	0.7
13	हरदोई रोड पर कोनेश्वर चौराहे से बालागंज चौराहे हुए दुबगा चौराहे तक साइड पटरी पर इण्टरलाकिंग का कार्य।	4.25
14	कलेवा से सेक्टर ए०बी०सी० इन्दिरानगर होते हुए लेखराज(मजार) तक	6.17
15	पी०जी०आई० से तेलीबाग नहर तक	5.0
16	सेक्टर-8 इन्दिरा नगर से फैजाबाद रोड	1.0
17	अम्बेडकर मैदान नहर से जौन-8 कार्यालय होते हुए शहीद पथ तक	3.5
<b>कुल योग-</b>		<b>50.51</b>

अतः लखनऊ शहर की वायु गुणता के सुधार के दृष्टिगत उपर्युक्त वर्णित सड़कों के दोनों किनारों पर इण्टरलाकिंग व्यवस्था स्थापित किये जाने हेतु नगर आयुक्त, नगर निगम, लखनऊ को आवश्यक कार्यवाही हेतु पत्र प्रेषित किया जाना उचित होगा।

आख्या आपके अवलोकनार्थ एवं अग्रिम आवश्यक कार्यवाही हेतु सादर प्रस्तुत।

(रज्जन प्रसाद त्रिपाठी) (क्षितीश पटेल)  
वैज्ञानिक सहायक वैज्ञानिक सहायक

सहायक पर्यावरण/क्षेत्रीय अधिकारी महोदय,

अदलेश कुमार तिवारी  
पर्यावरण अभियन्ता

22/1/2021  
(डा० राम चरण)  
क्षेत्रीय अभियन्ता  
उ०प्र० प्रदूषण नियंत्रण बोर्ड  
लखनऊ

p) Annexure VE-1



उत्तर प्रदेश प्रदूषण नियंत्रण बोर्ड  
UTTAR PRADESH POLLUTION CONTROL BOARD

संदर्भ सं०

Ref. No.....C/32200 (CL) 294B) AC-P-119-20

दिनांक

Date ...5.2.2020

सेवा में,

अतिरिक्त महानिदेशक,  
यातायात पुलिस निदेशालय, उत्तर प्रदेश,  
वृन्दावन योजना, सेक्टर-18, रायबरेली रोड,  
लखनऊ-226301।

**विषय:** उत्तर प्रदेश के 15 नॉन अटैन्मेंट शहरों में वायु प्रदूषण के नियंत्रण हेतु निर्मित कार्ययोजना के संबंध में माइक्रोप्लानिंग किये जाने हेतु वायु (प्रदूषण का निवारण एवं नियंत्रण) अधिनियम, 1981 की धारा 31ए के अर्न्तगत जारी निर्देश के संबंध में।

यह कि, माननीय राष्ट्रीय हरित अधिकरण, नई दिल्ली द्वारा ओ0ए0 संख्या-681/2018 में दिनांक 08.10.2018 के द्वारा नॉन अटैन्मेंट शहरों से संबंधित सभी राज्यों एवं केन्द्रशासित प्रदेशों में "एअर क्वालिटी मॉनीटरिंग कमेटी" का गठन किये जाने, "एअर क्वालिटी मॉनीटरिंग कमेटी" द्वारा 02 माह के अन्दर नॉन अटैन्मेंट शहरों की वायुगुणवत्ता में सुधार लाये जाने हेतु कार्ययोजना तैयार किये जाने एवं कार्ययोजना के लागू होने से 06 माह के अन्दर नॉन अटैन्मेंट शहरों की वायुगुणता निर्धारित मानकों के अनुरूप लाये जाने हेतु आदेश पारित किये गये थे।

यह कि, राष्ट्रीय हरित अधिकरण, नई दिल्ली द्वारा पारित आदेश के अनुपालन में उत्तर प्रदेश सरकार द्वारा प्रदेश के 15 नॉन अटैन्मेंट शहरों यथा आगरा, प्रयागराज, अनपरा, बरेली, फिरोजाबाद, गजरौला, गाजियाबाद, झांसी, कानपुर, खुर्जा, लखनऊ, मुरादाबाद, नोएडा, रायबरेली तथा वाराणसी की वायुगुणता में सुधार लाने के लिए कार्ययोजना बनाये जाने हेतु दिनांक 02.01.2019 को "एअर क्वालिटी मॉनीटरिंग कमेटी" गठित की गयी एवं "एअर क्वालिटी मॉनीटरिंग कमेटी" द्वारा प्रदेश के 15 नॉन अटैन्मेंट शहरों में वायुगुणता के सुधार हेतु कार्ययोजना बनायी गयी। कमेटी द्वारा बनायी गयी कार्ययोजना को उत्तर प्रदेश प्रदूषण नियंत्रण बोर्ड द्वारा केन्द्रीय प्रदूषण नियंत्रण बोर्ड, दिल्ली प्रेषित किया गया जिसे केन्द्रीय प्रदूषण नियंत्रण बोर्ड, दिल्ली द्वारा अनुमोदित किया गया है। उक्त कार्ययोजना को उत्तर प्रदेश प्रदूषण नियंत्रण बोर्ड, लखनऊ की वेबसाइट [http://www.uppcb.com/pdf/ACTION-PLAN\\_100519.pdf](http://www.uppcb.com/pdf/ACTION-PLAN_100519.pdf) पर भी अपलोड किया गया।

यह कि, यह कि, राष्ट्रीय हरित अधिकरण, नई दिल्ली द्वारा उपरोक्तानुसार पारित आदेश के अनुपालन में प्रदेश के 15 नॉन अटैन्मेंट शहरों की वायुगुणता में सुधार लाये जाने हेतु बनायी गयी कार्ययोजना के अनुश्रवण तथा प्रभावी क्रियान्वयन हेतु उत्तर प्रदेश सरकार द्वारा प्रमुख सचिव, पर्यावरण, वन एवं जलवायु परिवर्तन विभाग, उ0प्र0 शासन की अध्यक्षता में दिनांक 14.06.2019 के द्वारा "एअर क्वालिटी मॉनीटरिंग कमेटी" का पुनर्गठन किया गया।

यह कि, प्रदेश के 15 नॉन अटैन्मेंट शहरों के वायु प्रदूषण नियंत्रण के संबंध में बनायी गयी कार्ययोजना के अर्न्तगत दीर्घकालीन एवं अल्पकालीन कार्यबिन्दु तथा इसके क्रियान्वयन की समयसीमा निर्धारित करते हुये प्रदेश के संबंधित जिम्मेदार विभागों/प्राधिकरणों/संस्थाओं यथा नगर विकास विभाग, ट्रान्सपोर्ट विभाग, पी0डब्ल्यू0डी0, एन0एच0ए0आई0, यातायात, फूड एवं सिविल सप्लाय, विकास प्राधिकरण/आवास विकास, वन, कृषि, औद्योगिक विकास, आयल कम्पनी/सी0एन0जी0, गृह, एन0एम0सी0जी0, जिला प्रशासन, वाहन निर्माता कम्पनी, उ0प्र0 प्रदूषण नियंत्रण बोर्ड, मिनिस्ट्री आफ रोड ट्रान्सपोर्ट एण्ड हाईवे, सिचाई विभाग एवं उद्यान विभाग को कार्ययोजना के अर्न्तगत वायु प्रदूषण के नियंत्रण हेतु इनसे संबंधित कार्यबिन्दुओं पर प्रभावी कार्यवाही किये जाने हेतु दायित्व निर्धारित किये गये हैं।

यह कि, मुख्य सचिव, उ0प्र0 शासन द्वारा अपने पत्र संख्या-एन0जी0टी0130(2) 55-पर्या-2-2019 /09 (रिट)/2016 दिनांक 11.04.2019 द्वारा उत्तर प्रदेश के 15 नॉन अटैन्मेंट शहरों में वायु प्रदूषण के नियंत्रण हेतु बनायी गयी कार्ययोजना के प्रभावी क्रियान्वयन/अनुपालन हेतु प्रदेश के संबंधित जनपदों के जिलाधिकारियों एवं संबंधित विभागों के अपर मुख्य सचिव/प्रमुख सचिव को निर्देश जारी किये गये हैं।

यह कि, माननीय राष्ट्रीय हरित अधिकरण, नई दिल्ली द्वारा ओ0ए0 संख्या-681/2018 में दिनांक 20.11.2019 द्वारा उत्तर प्रदेश के 15 नॉन अटैन्मेंट शहरों में वायु प्रदूषण के नियंत्रण हेतु निर्मित कार्ययोजना के अर्न्तगत निर्धारित किये गये कार्यबिन्दुओं की माइक्रोप्लानिंग किये जाने के संबंध में पारित आदेश का सुसंगत अंश निम्नवत् है:-

टी.सी.-12वी, विभूति खण्ड, गोमती नगर,  
लखनऊ - 226010  
दूरभाष : 522-2720831, 2720828  
फैक्स : 0522 - 2720764, 2720676  
ई-मेल : info@uppcb.com  
वेबसाइट : www.uppcb.com  
Gomti Letter head 25-05-2015

T.C.-12V, Vibhuti Khand, Gomti Nagar  
Lucknow - 226010  
Phone : 0522-2720831, 2720828  
Fax : 0522 - 2720764  
Email : info@uppcb.com  
Web Site : www.uppcb.com

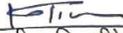
**"With regard to direction No.(VIII), there is compliance by 38 cities. Let the States/UTs ensure compliance with regard to the remaining cities within by 30.06.2020. In default, the States/UTs will be liable to pay@Rs. 5 lakhs per month till compliance. The compensation may be recovered by the States/UTs from the erring officers and appropriate entries may also be made in the ACRs of the concerned Heads of the Departments";**

अतएव मा0 राष्ट्रीय हरित अधिकरण द्वारा उक्त पारित आदेशों का अनुपालन सुनिश्चित किये जाने के दृष्टिगत वायु (प्रदूषण का नियंत्रण एवं निवारण) अधिनियम, 1981(यथा संशोधित) की धारा 31 ए के अर्न्तगत राज्य बोर्ड को प्रदत्त शक्तियों का प्रयोग करते हुए एतद्वारा निम्न निर्देश निर्गत किये जाते हैं :-

1. यह कि, कार्य योजना के अंतर्गत यातायात पुलिस निदेशालय, उत्तर प्रदेश हेतु निर्धारित सभी कार्य बिन्दुओं के संबंध में 02 माह के अन्दर माइक्रोप्लानिंग की जाए तथा माइक्रोप्लान की प्रति उ0प्र0 प्रदूषण नियंत्रण बोर्ड को प्रेषित की जाए।
2. यह कि, कार्य योजना के अंतर्गत दीर्घकालीन एवं अल्पकालीन कार्य बिन्दुओं का प्रभावी क्रियान्वयन निर्धारित समय सीमा के अंदर किया जाये।
3. यह कि, कार्य योजना के अंतर्गत निर्धारित कार्य बिन्दुओं के संबंध में की गयी कृत कार्यवाही की मासिक प्रगति आख्या उ0 प्र0 प्रदूषण नियंत्रण बोर्ड, द्वारा विकसित "Environmental Compliance portal" "<http://www.upecp.in>" पर अपलोड किया जायेगा तथा इसकी प्रति सदस्य सचिव, उ0प्र0 प्रदूषण नियंत्रण बोर्ड के माध्यम से "एअर क्वालिटी मॉनीटरिंग कमेटी" को प्रेषित की जायेगी।

उक्त निर्देशों का अनुपालन निर्धारित समय सीमा में सुनिश्चित कराते हुए कृत कार्यवाही की आख्या से बोर्ड को अवगत कराने का कष्ट करें।

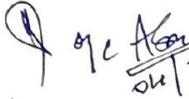
भवदीय,

  
(आशीष तिवारी)  
सदस्य सचिव

प्रतिलिपि:- निम्नलिखित को सूचनार्थ एवं आवश्यक कार्यवाही हेतु :-

1. प्रमुख सचिव, गृह, उ0प्र0 शासन, लखनऊ।
2. सदस्य सचिव, केन्द्रीय प्रदूषण नियंत्रण बोर्ड, परिवेश भवन, ईस्ट अर्जुन नगर, दिल्ली।
3. जिलाधिकारी, आगरा, प्रयागराज, सोनभद्र (अनपरा), बरेली, फिरोजाबाद, अमरोहा (गजरौला), गाजियाबाद, झांसी, कानपुर, बुलन्दशहर (खुर्जा), लखनऊ, मुरादाबाद, गौतमबुद्ध नगर (नोयडा), रायबरेली एवं वाराणसी।
4. क्षेत्रीय अधिकारी, उ0प्र0 प्रदूषण नियंत्रण बोर्ड आगरा, प्रयागराज, सोनभद्र (अनपरा), बरेली, फिरोजाबाद, बिजनौर (गजरौला), गाजियाबाद, झांसी, कानपुर, बुलन्दशहर (खुर्जा), लखनऊ, मुरादाबाद, नोयडा, रायबरेली एवं वाराणसी।

  
सदस्य सचिव

  
04/21/2020

q) Annex IP-1

जनपद- लखनऊ में स्थित वायु प्रदूषणकारी इकाइयों की सूची

क्र०सं०	उद्योग का नाम व पता
1	मै० गोलू प्लाईवुड मोतीझील ऐशबाग, लखनऊ
2	मै० पंजाब टिम्बर, वाटर वर्क्स रोड, ऐशबाग, लखनऊ
3	मै० ओम प्रकाश एण्ड सन्स, मटियारी चौराहा, चिनहट, लखनऊ
4	मै० काका प्लाईवुड मोतीझील ऐशबाग, लखनऊ
5	मै० एस०पी० टिम्बर मोतीझील, ऐशबाग, लखनऊ
6	मै० टिम्बर सेल्स ऐशबाग, लखनऊ
7	मै० विनियर सॉ मिल मोती नगर लेन मालवीय नगर, लखनऊ
8	मै० हिन्द प्लाईवुड भूसा मण्डी ऐशबाग, लखनऊ
9	मै० राज प्लाईवुड भूसा मण्डी ऐशबाग, लखनऊ
10	मै० गौरव लैमिनेट्स, पारा, राजाजीपुरम, लखनऊ
11	मै० लखनऊ प्लाईवुड, निकट-छोटी मस्जिद, ऐशबाग रोड, लखनऊ
12	मै० बी० राजेन्द्र सिंह एण्ड सन्स, ऐशबाग, लखनऊ
13	मै० रंजीत प्लाईवुड मोतीझील, ऐशबाग, लखनऊ
14	मै० अमन एजेन्सी, 22 मोतीझील, ऐशबाग, लखनऊ
15	मै० ए०आर० पैनल, 21 मोतीझील, ऐशबाग, लखनऊ
16	मै० गुरुचरन माइका, पारा, राजाजीपुरम, लखनऊ
17	मै० ए० के० फाइबर बोर्डस इण्डस्ट्रीज, गढी कनौरा, तालकटोरा, लखनऊ
18	मैसर्स विनायक फाइबर बोर्डस, इण्डस्ट्रीज, गढी कनौरा, तालकटोरा, लखनऊ
19	मैसर्स आर०ए० फाइबर बोर्डस, ए-14, तालकटोरा, औद्योगिक क्षेत्र, लखनऊ
20	मैसर्स इन्दर प्लाईवुड इण्डस्ट्रीज, एफ-6, तालकटोरा, औद्योगिक आस्थान, लखनऊ
21	मैसर्स विनियर एण्ड विनियर, ए-57, ए-61, तालकटोरा, औद्योगिक क्षेत्र, लखनऊ
22	मैसर्स बी०राजेन्द्र सिंह एण्ड सन्स, तालकटोरा औद्योगिक क्षेत्र, लखनऊ
23	मै० सिमर एजेन्सी, ए-14/21, तालकटोरा, औद्योगिक क्षेत्र, लखनऊ
24	मै० अवध इण्टरप्राइजेज, ए-13, तालकटोरा, औद्योगिक क्षेत्र, लखनऊ
25	मै० आसाम टिम्बर प्रोडक्ट्स, 10 किमी० स्टोन, फैजाबाद रोड, लखनऊ
26	मैसर्स आसाम वुड प्रोडक्ट, तारा का पुरवा, तिवारीगंज, लखनऊ
27	मैसर्स मेघालय टिम्बर प्रोडक्ट्स, तारा का पुरवा, तिवारीगंज, लखनऊ
28	मैसर्स आर०के० इण्डस्ट्रीज, उत्तरधौना, तिवारीगंज, लखनऊ
29	मै० ए०के० पैनल प्रोडक्ट्स, तिवारीगंज, फैजाबाद रोड, लखनऊ
30	मै० एच०ए० इण्टरप्राइजेज, पारा, राजाजीपुरम, लखनऊ
31	मै० रंजीत प्लाईवुड, मोहान रोड, बुद्धेश्वर, लखनऊ
32	मै० मोहिनी इण्डस्ट्रीज कटी बगिया चौराहा, कानपुर रोड बनी बन्धरा, लखनऊ
33	मै० शिवा एसोसियेट्स, कटी बगिया चौराहा, कानपुर रोड बनी बन्धरा, लखनऊ
34	मै० इण्डिया पेस्टीसाइड्स लि०, औद्योगिक क्षेत्र, चिनहट, लखनऊ
35	मै० स्वरूप केमिकल प्रा०लि०, उत्तरधौना, चिनहट, लखनऊ
36	मैसर्स प्रसाद प्लाईवुड इण्डस्ट्रीज प्रा०लि०, पुरसैनी, मोहनलालगंज, लखनऊ
37	मै० शिवालिक लैमिनेटर्स प्रा०लि०, बेनी विहार, मोहनलालगंज, लखनऊ
38	मै० जायसवाल प्लाईवुड इण्डस्ट्रीज प्रा०लि०, पुरसैनी, मोहनलालगंज, लखनऊ
39	मै० गणेश विनियर, कुर्सी रोड, लखनऊ
40	मैसर्स एवरेडी इण्डस्ट्रीज लि०, मिल रोड, ऐशबाग, लखनऊ
41	मै० एच०ए०एल०, फैजाबाद रोड, लखनऊ
42	मै० सी०पी० मिल्क प्रा०लि०, गुडम्बा, कुर्सी रोड, लखनऊ
43	मै० सतनाम इण्डस्ट्रीज, देवा रोड, मटियारी चिनहट, लखनऊ
44	मै० टाटा मोटर्स लि०, देवा रोड, चिनहट, लखनऊ
45	मै० कुलदीप इण्डस्ट्रीज, नादरगंज, लखनऊ
46	मै० पंकज रोलिंग मिल, अमौसी, नादरगंज, लखनऊ
47	मै० लक्ष्मी इण्डस्ट्रीज, चिल्लावा, कानपुर रोड, लखनऊ
48	मै० मां शोरावाली स्टील्स प्रा० लि०, के० 3231, नादरगंज, औद्योगिक क्षेत्र, लखनऊ

49	मै० पूनम इण्डस्ट्रीज, नादरगंज, लखनऊ
50	मै० कुमार इण्डस्ट्रीज, नादरगंज, लखनऊ
51	मै० पार्वती रोलिंग मिल, नादरगंज, लखनऊ
52	मै० तारा रोलिंग मिल, अमौसी, नादरगंज, लखनऊ
53	मै० शकुन्तलम एसोसियेट्स, पैकरामऊ, कुर्सी रोड, लखनऊ
54	मै० प्रिया प्लास्टिक ग्रामोद्योग, जी-42, औद्योगिक क्षेत्र, देवा, चिनहट, लखनऊ
55	मै० आर०बी०एन० फूड्स प्रा०लि०, 723, अनौरा कला, फैजाबाद रोड, लखनऊ
56	मै० शिवा स्टील्स, 3141, गिन्दन खेड़ा, नादरगंज, लखनऊ
57	मै० श्री बालाजी इण्डस्ट्रीज, गिन्दन खेड़ा, अमौसी रेलवे स्टेशन रोड, लखनऊ
58	मै० टाइम स्टील्स, 3478, गिन्दन खेड़ा, नादरगंज, लखनऊ
59	मै० श्री गुरु नानक स्टील्स एण्ड एलाइड इण्ड०, सी-9, औ०क्षेत्र, अमौसी, नादरगंज, लखनऊ
60	मै० दुर्गा स्टील्स रोलिंग मिल, बी-20, औ०क्षेत्र, अमौसी, नादरगंज, लखनऊ
61	मै० पुष्पा इण्डस्ट्रीज, औ०क्षेत्र, नादरगंज, लखनऊ
62	मै० गायत्री इण्डस्ट्रीज, ए-68/01, औ०क्षेत्र, तालकटोरा, लखनऊ
63	मै० शक्ति इण्डस्ट्रीज, औद्योगिक आस्थान, तालकटोरा, लखनऊ
64	मै० महेश नमकीन, नादरगंज, लखनऊ
65	मै० खुशहाल नमकीन, नादरगंज, लखनऊ
66	मै० गजानन एग्रो नमकीन, नादरगंज, लखनऊ
67	मै० विनायक फाइबर बोर्ड, नादरगंज, लखनऊ
68	मै० यू०पी० एस्वेस्टस, मोहनलालगंज, लखनऊ

## r) Annex IP-2

क्षेत्रीय कार्यालय  
उ०प्र० प्रदूषण नियंत्रण बोर्ड  
लखनऊ।

### वायु अधिनियम-1981 के अन्तर्गत दोषी इकाईयों की सूची

क्र०स०	उद्योग का नाम
1	मैसर्स ए०के० फाइबर बोर्डस इण्डस्ट्रीज, गढ़ी कनौरा, तालकटोरा, लखनऊ।
2	मैसर्स विनायक फाइबर बोर्डस इण्डस्ट्रीज, गढ़ी कनौरा, तालकटोरा, लखनऊ।
3	मैसर्स अवध इण्टरप्राइजेज, ए-3, औद्योगिक क्षेत्र, तालकटोरा, लखनऊ।
4	मैसर्स मोहिनी इण्डस्ट्रीज, कटी बगिया, बनी, बन्थरा, कानपुर रोड, लखनऊ।
5	मैसर्स स्वास्तिक फाउण्ड्री, डी1920, सरोजिनी नगर, औद्योगिक क्षेत्र, लखनऊ।
6	मैसर्स रिषभ टेक्नोप्लास्ट प्रा०लि०, सरोजिनी नगर, लखनऊ।
7	मैसर्स गौरी फूड्स, मोहिबुल्लापुर, लखनऊ।
8	मैसर्स सूर्या फूड्स, सरोजिनी नगर, औद्योगिक क्षेत्र, लखनऊ।

s) Annex IP-3

क्षेत्रीय कार्यालय लखनऊ के अन्तर्गत जनपद लखनऊ में स्थानान्तरण हेतु चिन्हित उद्योगों की सूची

क्र० सं०	स्थानान्तरित हो चुके उद्योगों की सूची
1	मैसर्स कुलदीप प्लाईवुड, ऐशबाग, लखनऊ।
2	मैसर्स ए०आर० पैनल, ऐशबाग, लखनऊ।
3	मैसर्स नरुला प्लाईवुड, ऐशबाग, लखनऊ।
4	मैसर्स माटा टिम्बर, ऐशबाग, लखनऊ।
5	मैसर्स पंजाब टिम्बर, ऐशबाग, लखनऊ।
6	मैसर्स हिन्द प्लाईवुड, ऐशबाग, लखनऊ।
7	मैसर्स राजू प्लाईवुड, ऐशबाग, लखनऊ।
8	मैसर्स अमन ऐजेन्सी, ऐशबाग, लखनऊ।
9	मैसर्स स्वरूप केमिकल, उत्तरधौना, तिवारीगंज, लखनऊ।

क्र० सं०	प्रक्रियाधीन स्थानान्तरित होने वाले उद्योगों की सूची
1	मैसर्स लखनऊ प्लाईवुड, ऐशबाग, लखनऊ।
2	मैसर्स गोलू प्लाईवुड, ऐशबाग, लखनऊ।
3	मैसर्स काका प्लाईवुड, ऐशबाग, लखनऊ।
4	मैसर्स विनियर सा मिल, ऐशबाग, लखनऊ।
5	मैसर्स टिम्बर सेल्स, ऐशबाग, लखनऊ।
6	मैसर्स आसाम टिम्बर प्रोडक्ट, चिनहट, फ़ैजाबाद रोड, लखनऊ।
7	मैसर्स अवध वुड लैण्ड, चिनहट चौराहा, फ़ैजाबाद रोड, लखनऊ।
8	मैसर्स स्वरूप केमिकल, उत्तरधौना, चिनहट, फ़ैजाबाद रोड, लखनऊ।
9	मैसर्स टेक्निकल ऐसोशियेट लि०, फ़ैजाबाद रोड, गोमती नगर, लखनऊ।
10	मैसर्स ए०के० पैनल, तिवारीगंज, चिनहट, फ़ैजाबाद रोड, लखनऊ।
11	मैसर्स ओम केमिकल्स देवा रोड, चिनहट, लखनऊ।
12	मैसर्स जुगल किशोर एलाइड, फ़ैजाबाद रोड, चिनहट, लखनऊ।
13	मैसर्स लक्ष्मी डोर्स, सेमरा, चिनहट, लखनऊ।
14	मैसर्स आर०के० इण्डस्ट्रीज, तिवारीगंज, चिनहट, फ़ैजाबाद रोड, लखनऊ।
15	मैसर्स ओम प्रकाश एण्ड सन्स, देवा रोड, चिनहट, लखनऊ।

## t) Annex WB-1

### Action Plan 2021-22 for Crop Residue Management (Uttar Pradesh)

#### Awareness Generation (IEC Activities)

S.No.	Activity	No.	Period	Coverage
1	Advertisement in Print Media (Leading News Papers)	Weekly	July to August, 2021	75 Districts
2	Million Farmers Schools	15000	July, 2021	10 Lac Farmers
3	Kissano ki baat Vagyaniko ke sath online through NIC	2	July & August, 2021	All Districts
4	State Level Kharif Gosthi	1	June 2021	Headquarter
5	District Level Kharif Gosthi	75	June –July 2021	75 Districts
6	Bolck Level Kharif Gosthi	821	July to August 2021	821 Blocks
7	Fixing of Hoardings	1328	Up to 31 August, 2021	At Block Headquarters : Mandies, Roadside, Market, Schools, Petrol Pump
8	Audio Visual Clips on TV	14 Days (Two Times)	September to October, 2021	On Doordarshan & other popular Channels.
9	Broadcast of Radio Jingles	14 Days (Two Times)	September to October, 2021	On Akashwani & other FM Channels.
10	Display of Audio Video Film	15	July to August 2021	To be prepared by Headquarter & displayed at different Gosthies and training programmes
11	Distribution of Leaflets	10 lac	May to July, 2021	75 Districts
12	Demonstration of implements	500 Ha.	October, 2021	75 Districts
13	Training of progressive farmers	24,333	July to Nov., 2021	1-At government training Institute of the department 2-At 84 KVKs (05 training each of 50 farmers at every KVK)

## u) Annex WB-2

### Comprehensive Action Plan 2021-22 for Crop Residue Management (Uttar Pradesh)

#### 1-Awareness Generation (IEC Activities)

S.No.	Activity	No.	Period	Coverage
1	Advertisement in Print Media (Leading News Papers)	Weekly	July to August, 2021	75 Districts
2	Million Farmers Schools	15000	July, 2021	10 Lac Farmers
3	Kissano ki baat Vagyaniko ke sath online through NIC	2	July & August, 2021	All Districts
4	State Level Kharif Gosthi	1	June 2021	Headquarter
5	District Level Kharif Gosthi	75	June –July 2021	75 Districts
6	Bolck Level Kharif Gosthi	821	July to August 2021	821 Blocks
7	Fixing of Hoardings	1328	Up to 31 August, 2021	At Block Headquarters : Mandies, Roadside, Market, Schools, Petrol Pump
8	Audio Visual Clips on TV	14 Days (Two Times)	September to October, 2021	On Doordarshan & other popular Channels.
9	Broadcast of Radio Jingles	14 Days (Two Times)	September to October, 2021	On Akashwani & other FM Channels.
10	Display of Audio Video Film	15	July to August 2021	To be prepared by Headquarter & displayed at different Gosthies and training programmes
11	Distribution of Leaflets	10 lac	May to July, 2021	75 Districts
12	Demonstration of implements	500 Ha.	October, 2021	75 Districts
13	Training of progressive farmers	24,333	July to Nov., 2021	1-At government training Institute of the department 2-At 84 KVKs (05 training each of 50 farmers at every KVK)

## **2-Availability of implements to individuals farmers and Farm Machinery Banks to FPO's & Societies**

- Crop Residue Management implements will be made available to the individual farmers and Farm Machinery Banks to FPO's, Societies and Panchayats under Centrally Sponsored Promotion of Agricultural Mechanization for In Situ management of crop residue Scheme.

### **Individual Farmers :**

- CRM implements will be made available at 50% subsidy from CRM scheme and other implements at 40% -- 50% subsidy from Submission on Agricultural Mechanization Scheme (SMAM).

### **Farm Machinery Banks :**

- Farm Machinery Banks will be provided at 80% subsidy in the following manner.
  - (a) FMB of Rs. 5 – 15 Lakh to FPO's farmer Societies, Cooperative Societies and Cane Societies.
    - Rs. 5.00 Lakh - from CRM Scheme - CRM Implements  
80% subsidy is Rs 4.00 Lakh
  - Rs. 10.00 Lakh – From SMAM Scheme – CRM and Other implements  
80% subsidy is Rs. 8.00 Lakh
  - (b) FMB of Rs. 5.00 Lakh – To Cooperative , Cane Societies & Panchayats  
80% subsidy i.e. Rs. 4.00 Lakh from CRM Scheme

### **Progress of Implement Distribution (Till 2020-21) :**

- Individual Farmers	31501
- Farm Machinery Banks to Societies and FPO's	
(a) Rs. 5.00 – 15.00 Lakh	4750
(b) Rs. 5.00 Lakh	900

### **Action Plan for 2021-22**

#### **Individual Farmers at 50% subsidy**

**CRM Scheme** **7160**

#### **Farm Machinery Banks at 80% subsidy-**

(a) Rs. 5.00 to 15.00 lakh to FPO's, Farmer Societies (Rs. 5.00 Lakh from CRM Scheme Rs. 10.00 Lakh from SMAM Scheme)	800
(b) Rs. 5.00 Lakh from CRM Scheme (Cooperative Societies, Cane Societies & Panchayats)	900

#### **Time Line**

- Empanelment of Manufacturers	-	By 15 April, 2021
- Selection of Beneficiaries	-	By 30 June, 2021
- Distribution of Implements	-	By 30 September, 2021

### **3- Innovative Activities**

1-Flodding of field after harvesting and chopping of stubble in the field as adopted successfully in Pilibhit district in the year 2020-21

2-Digging of compost pit and putting the stubble in these pits and leaving for decomposition through spray of waste decomposer as adopted in many districts

3-Farmers would be encouraged to bring Parali to cow shelters and take cow dung from their as successfully done in Unnao district.

4-Use of waste decomposer :- In the year 2020-21 farmers were distributed waste decomposers free of cost. Culture was prepared from 100 ML waste decomposer solution by mixing Besan/Jaggery in it. This culture was spread on the stubble and stubble decomposed in 25 to 28 days. One bottle of 100 ml is sufficient for one acre field.

In the year 2020-21 - 2.62 Lakh bottles brought from National Centre of Organic Farming approved firm and 4000 capsules from IARI, Pusa, New Delhi and were distributed to the farmers free of cost.

In the year 2021-22 - Ten Lakh bottles are planned to be made available to the farmers by the end of August 2021.

### **4- Supplying Stubble to Cow Shelters :**

Uttar Pradesh has 5226 Cow shelters in the state in which 5,63,856 Cows are housed. These require regular supply of fodder for feeding.

25% of stubble can be mixed with their fodder for feeding. These shelters need stubble to be spread on the floors also to save cow from severe winters. This is an innovative activity started by UP Government in which stubble from field to cow shelters was supplied. Labour cost for collection was met by MNREGA and transportation was done by Animal Husbandary Department.

#### **Progress :**

Year	Stubble Supplied
2020-21	43,901 MT
2021-22 (Proposed)	50,000 MT

v) Annex WB-3

✓ फ़ैक्स / ई-मेल  
सर्वोच्च प्राथमिकता

संख्या:-रिट-940(1)/छ-पु-5-2020-800(01)/2016टीसी

प्रेषक,

अवनीश कुमार अवस्थी,  
अपर मुख्य सचिव,  
उत्तर प्रदेश शासन।

सेवा में,

- 1- समस्त मण्डलायुक्त,  
उत्तर प्रदेश।
- 2- पुलिस आयुक्त, लखनऊ / गौतमबुद्ध नगर।
- 3- समस्त पुलिस महानिरीक्षक / पुलिस उपमहानिरीक्षक परिक्षेत्र,  
उत्तर प्रदेश।
- 4- समस्त जिला मजिस्ट्रेट,  
उत्तर प्रदेश।
- 5- समस्त जनपदीय पुलिस उपमहानिरीक्षक / वरिष्ठ पुलिस अधीक्षक / पुलिस अधीक्षक,  
उत्तर प्रदेश।

गृह (पुलिस) अनुभाग-5

लखनऊ, दिनांक: 10 नवम्बर, 2020

विषय-Original Application No. 249/2020 (I.A. No. 370/2020, I.A. No. 371/2020, I.A. No. 372/2020 & I.A. No. 373/2020) मा0 एन0जी0टी0 न्यायालय, नई दिल्ली द्वारा आतिशबाजी (फायर क्रेकर्स) के बिक्री/प्रयोग के संबंध में पारित आदेश दिनांक 09.11.2020 के संबंध में निर्देश।

महोदय,

उपर्युक्त विषयक शासन के पत्र संख्या-रिट-940/छ-पु-5-2020-800(01)/2016टीसी, दिनांक 09.11.2020 का कृपया संदर्भ ग्रहण करने का कष्ट करें।

2. अवगत कराना है कि Original Application No. 249/2020 (I.A. No. 370/2020, I.A. No. 371/2020, I.A. No. 372/2020 & I.A. No. 373/2020) मा0 एन0जी0टी0 न्यायालय, नई दिल्ली द्वारा आतिशबाजी (फायर क्रेकर्स) के बिक्री/प्रयोग के संबंध में पारित आदेश दिनांक 09.11.2020 के पैरा-38 में उत्तर प्रदेश के निम्न जनपदों का ए0क्यू0आई0 की स्थिति दर्शायी गयी है-

AQI (06.11.2020)		
POOR (201-300)	VERY POOR (301-400)	SEVERE (>401)
मुजफ्फरनगर (एनसीआर)	आगरा, वाराणसी, मेरठ(एनसीआर), हापुड़(एनसीआर)	गाजियाबाद(एनसीआर), नोएडा(एनसीआर), ग्रेटर नोएडा(एनसीआर), बुलन्दशहर(एनसीआर), कानपुर, लखनऊ, मुरादाबाद, बागपत(एनसीआर),

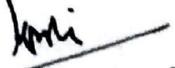
3. इस संबंध में मुझे यह कहने का निर्देश हुआ है कि कृपया उक्त जनपदों में आतिशबाजी (फायर क्रेकर्स) से संबंधित जो लाइसेंस पूर्व में निर्गत किये गये हैं, उनके संबंध में मा0 एन0जी0टी0 न्यायालय के आदेश के अनुपालन में आतिशबाजी (फायर क्रेकर्स) की दुकानों के लाइसेंस स्थगित रखे जाएँ।

भवदीय,

(अवनीश कुमार अवस्थी)  
अपर मुख्य सचिव

**संख्या व दिनांक यथोक्त।**

- प्रतिलिपि: निम्नलिखित को सूचनार्थ एवं आवश्यक कार्यवाही हेतु प्रेषित—
1. अपर मुख्य सचिव/प्रमुख सचिव, वन एवं पर्यावरण विभाग/चिकित्सा स्वास्थ्य एवं परिवार कल्याण विभाग/राजस्व, विभाग उत्तर प्रदेश।
  2. पुलिस महानिदेशक, उत्तर प्रदेश।
  3. पुलिस महानिदेशक, अग्निशमन सेवाएँ, उत्तर प्रदेश।
  4. अपर पुलिस महानिदेशक, कानून एवं व्यवस्था उत्तर प्रदेश।
  5. समस्त मुख्य अग्निशमन/अग्निशमन अधिकारी, उत्तर प्रदेश।
  6. गार्ड फाइल।

आज्ञा से,  
  
(महेन्द्र प्रसाद भारती)  
संयुक्त सचिव